2468426  30/01/2013

SOCIETE DES PRODUITS NESTLE S. A.
1800 VEVEY, SWITZERLAND.
MANUFACTURERS AND MERCHANTS.
A COMPANY INCORPORATED UNDER THE LAWS OF SWITZERLAND.

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

COFFEE, FLAVORED COFFEE, COFFEE EXTRACTS, COFFEE-BASED PREPARATIONS AND BEVERAGES; ICED COFFEE; COFFEE SUBSTITUTE, EXTRACTS OF COFFEE SUBSTITUTES, PREPARATIONS AND BEVERAGES BASED ON COFFEE SUBSTITUTES; CHICORY (COFFEE SUBSTITUTE); TEA, TEA EXTRACTS, TEA-BASED PREPARATIONS AND BEVERAGES; ICED TEA; COCOA AND COCOA-BASED PREPARATIONS AND BEVERAGES; CHOCOLATE, CHOCOLATE PRODUCTS, CHOCOLATE-BASED PREPARATIONS AND BEVERAGES; SUGAR; BISCUITS.
2547301   12/06/2013
MR. SK.SAFIRUDDIN
trading as ;IGLOO ICE INDUSTRIES
AT-KANTAPAL,CHARAMPA,BHADRAK,PIN-756101,ODISHA
Manufacturer & Merchant
Address for service in India/Attorney address:
ODISHA TRADE MARK BUREAU
PLOT NO.360,ICE FACTORY ROAD,MANA VILLAS,COLLEGE SQUARE,CUTTACK 753 003,ODISHA,INDIA
Proposed to be Used
KOLKATA
ICE CREAM
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION ..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ORISSA" ONLY..
SLAK NEW SUPER TAAZGI

2576778  07/08/2013

SUKEH KUMAR

trading as ;SHAM LAL ASHOK KUMAR

MAIN BAZAR, AHMEDGARH, SANGRUR-148021, PUNJAB

MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:

MAHTTA & CO.

43-B/3, UDHAM SINGH NAGAR, LUDHIANA 141 001.(PB.)

Used Since :01/04/2010

DELHI

TEA & BESAN.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE NEW SUPER TAZGI.
KAFFA CERRADO
2665023  23/01/2014
DALMIA INFRASTRUCTURE PRIVATE LIMITED
113-114, MOHTA BUILDING, 4 BHUKAIJ CAMA PLACE, NEW DELHI-110066
MANUFACTURERS & MERCHANTS
AN INDIAN COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
OBHAN & ASSOCIATES
501/7, LANE W-21A, WESTERN AVENUE, SAINIK FARMS NEW DELHI-62
Used Since :01/01/2012
To be associated with:
2276895
DELHI
PREPARED/READY COFFEE, TEA, CAFE. ROASTED COFFEE AND ALLIED THINGS TO THE COFFEE INCLUDED IN CLASS 30
2685625    24/02/2014
TWENTIETH CENTURY FOX FILM CORPORATION
10201, WEST PICO BOULEVARD, LOS ANGELES, CALIFORNIA 90035 , U.S.A.
MANUFACTURER & MERCHANTS
A CORPORATION EXISTING UNDER THE LAWS OF THE STATE OF DELAWARE, UNITED STATES OF AMERICA

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49

Proposed to be Used
DELHI
CANDY; CHOCOLATE; POPCORN; CANDY CAKE DECORATIONS; HONEY, TREACLE; CONES FOR ICE CREAM, FROZEN
CONFECTIONS, ICE CREAM, FLAVORED ICES; COFFEE, TEA, COCOA, ARTIFICIAL COFFEE; BREAKFAST CEREALS;
CEREAL BASED ENERGY BARS; PREPARATIONS MADE FROM CEREAL; GRAIN-BASED SNACK FOODS; CHEWING
GUM; COOKIES AND CRACKERS, BAKING POWDER, SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES
SUNSIP

2720486  17/04/2014

ANKIT GROVER

trading as ; B.R. TRADERS

SHOP NO. 3, SEMI BASEMENT, SANT TOWER, KESAR GANJ, LUDHIANA (PB.)
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
MAHTTASS
B-43/3, udham singh nagar, LUDHIANA
Used Since : 01/04/2007

DELHI
Tea.
RECHARGE

2728024  30/04/2014  
RAJESH SINGH  
SUNITA SINGH SENGUPTA  
trading as ;INA TECH SOLUTIONS  
C-17, RAJ BUSINESS CENTRE 209, 2ND FLOOR, GURU NANAK PURA, LAXMI NAGAR, DELHI-110092  
MANUFACTURING AND MERCHANT  
Address for service in India/Agents address:  
M.K.GUPTA TRADE MARKS CO.  
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.  
Used Since :28/04/2014  
DELHI  
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES, ICE.
2752126   07/06/2014
M/S. V.K. HOME SOLUTIONS PVT. LTD.
trading as ;M/S. V.K. HOME SOLUTIONS PVT. LTD.
ATSALIA, SHAHIJANPUR (U.P.)
MERCHANTS AND MANUFACTURERS
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/06/2013
To be associated with:
2565527
DELHI
NAMKEEN
BEST GOLDEN

2788428  07/08/2014

SHAHNAWAZ KHAN
IMTYAZ KHAN
trading as ;M/S. ASIAN FOOD PRODUCTS
VILLAGE-KAMAL PUR, SARAI, DISTRICT-SAMBHAL, U.P.
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used

DELHI
FRYUMS, CHIPS AND NAMKEEN

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,BEST.
FABINDIA CELEBRATE INDIA

2845338   19/11/2014
FABINDIA OVERSEAS PRIVATE LIMITED
14 N BLOCK MARKET GREATER KAILASH -I NEW DELHI-110048.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :30/09/2014

To be associated with:
1319866, 1319867, 1319868, 1499411, 1499412

DELHI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE

NO CLAIM IS MADE TO THE EXCLUSIVE RIGHT TO USE “CELEBRATE INDIA” APART FROM THE MARK AS SHOWN.
2848131  24/11/2014
HITESH U BAFNA
trading as ;SHRI GOUTAM INDUSTRIES UNIT 2
WB PLAZA, 2ND FLOOR, NEW COTTON MARKET, TUBLI-580029, KARNATAKA, INDIA.
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020
Used Since :26/06/2006
CHENNAI
CEREALS/MASALA
RUDRAGOLDEN
2849019   22/11/2014
RAJVEER BANSAL
trading as ;SHREE MANI MAHESH AGROTECH
VILLAGE UPPAL KHERI, NABHA ROAD MALERKOTLA
Merchants & Manufacturers
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :17/10/2014
DELHI
RICE
2860532  10/12/2014
MR. RAJESH GARG
trading as ;Jai Jagdambay Trading Company
Bhawanigarh Road, Samana-147101, Distt. Patiala. (Punjab)
Merchant, Manufacturers & Traders
Proprietorship
Address for service in India/A butterfly address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :09/12/2014
DELHI
Spices, Flour Preparation including Besan, Atta, Suji, Dalia, Rice, Barian, Papad, Tea, Bakery & Namkeen
TII

2862341  15/12/2014
CAREWAY AGRO PROCUREMENT PRIVATE LIMITED
FB-15, UNITECH AMUSEMENT PARKS LIMITED, METRO WALK, SECTOR-10, ROHINI, DELHI-110085
MANUFACTURING
Used Since :01/11/2014
DELHI
TEA.
2865167  18/12/2014
SH. LOVISH BANSAL
H NO 22268-B, ST.NO. 2, SHANT NAGAR, BATHINDA 151001 PB
MANUFACTURER & MERCHANTS
Used Since :01/01/2014
DELHI
ATTA/FLOUR, MAIDA, SUJI, BESAN, DALIA AND PREPARATION MADE FROM CEREALS INCLUDED IN CLASS 30.
2884006  19/01/2015

TAMILNADU SALT CORPORATION LIMITED
trading as ;TAMILNADU SALT CORPORATION LIMITED
NO: 735, ANNA SALAI, L.L.A. BUILDING, 4TH FLOOR, CHENNAI - 600 002, TN, INDIA
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
THARA & THARA
19, OLD NO. 9/1, THIRU VI KA BRIDGE ROAD, ADYAR, CHENNAI 600 020

Proposed to be Used
CHENNAI
CRYSTAL IODISED SALT, REFINED FREE FLOW IODIZED SALT, DOUBLE FORTIFIED SALT, LOW SODIUM SALT

Transliteration : AMMA UPPU
2896362  30/01/2015
SH. RAJINDER SINGH
SH. BEANT SINGH
SH. SUKHMANDER SINGH
trading as ;M/S FRIENDS MILK POINT
KOTKAPURA ROAD, BARGARI, DISTT. FARIDKOT-151208, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2012
DELHI
SWEETS AND NAMKEEN IN CLASS-30.
2918685  04/03/2015
VINOD.R
trading as ;M/s CHERULIKALAM FOOD PRODUCTS

used Since :02/03/2015

CHENNAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, colour combination and artwork. There is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Tamilnadu, Kerala & Karnataka.
MR. MUKESH AGGARWAL
Ms. Seema Aggarwal
trading as ; Siddhi Enterprises
C-5, Lawrence Road, Industrial Area, Delhi 110035
Manufacturers & Traders
A Partnership Firm

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201308

Used Since : 10/04/2014

DElhi
Ices

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD COLD CHAIN.
2956954  06/05/2015
SH. PARVEEN KUMAR
trading as ;R.G.S. TEA COMPANY
AGWAR KHWAJA BAJJU JAGRAON DISTT LUDHIANA PB
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MAHTTA & CO.
43 - B/3, MAHTTA HOUSE,UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB).
Used Since :01/01/2010
DELHI
TEA
2994528  26/06/2015
K.A. PALANIAPPAN
trading as ;VAIRAKIREEDAM MODERN RICE MILL
ODATHURAI ROAD, K.METTUPALAYAM (PO) OTHAKUTHIRAI, GOBICHETTIPALAYAM-638 455 ERODE DT, TAMILNADU
MANUFACTURING AND MERCHANT
Address for service in India/Attorney address:
K.SHANMUGASUNDARAM ADVACATE
"SRI ANDAL IIIAM" NO, 37-1, ARUMUGAM NAGAR, RAMANATHAPURAM, COIMBATORE-641 045.
Used Since :02/02/1996
To be associated with:
545117
CHENNAI
RICE
3024157 05/08/2015
CREMICA FOOD INDUSTRIES LIMITED
202, GF, OKHLA INDUSTRIAL ESTATE, PHASE-III, NEW DELHI 110020
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
MADAMSER & CO.
FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.
Used Since: 01/07/2004
To be associated with:
3024155, 3024156
DELHI
SAUCES, KETCHUPS, CHUTNEY, CURRIES, CURRY PASTES, FONDANTS, VINEGAR, RELISHES, DRESSINGS/SPREAD/MAYONNAISE, RETORTED FOOD, TOPPINGS, ICINGS, PUREES, PRESERVES, HONEY, HONEY BASED LIQUID PRODUCTS, INDIAN SNACKS (LIKE NAMKEEN, NUTS AND MIXTURE), EXTRUDED SNACKS (CONDIMENTS BUSINESS), INCLUDED IN CLASS 30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3024155,3024156.
MNB KURMURE

3043341   28/08/2015
M/S MNB NUTRITION WATERS PVT. LTD.
C-72, FOCAL POINT, PATIALA, PUNJAB.
MANUFACTURERS AND MERCHANTS
(A COMPANY DULY REGISTERED UNDER COMPANY'S LAW)

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014

To be associated with:
2922275, 2922276, 2926301, 2926302, 2926303

DELHI
RICE PUFFS, RINGS, KURKURA, COOKIES, RUSK, BISCUITS, BREAD, CANDIES, CHOCOLATE, POP-CORN, NAMKEEN,
SNACKS, COFFEE, CAKES, PASTRY AND CONFECTIONERY IN CLASS-30.

This is condition of registration that no exclusive right to use the word Kurmure..
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2922275..
3043994    31/08/2015
SHASHANK KUMAR GUPTA
trading as ;BHARAT BHUSHAN & SONS
384, RAM NAGAR, KIRANA MANDI, GHAZIABAD, U.P.
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :27/06/1998
DELHI
JEERA & CUMMIN
D'LITE

3046034  02/09/2015
SH. SANDEEP SHARMA
trading as ;M/S PERENNIAL FOODS
20917, STREET NO.-13, AJIT ROAD, BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
DELHI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; KETCHUPS; MAYONNAISE; CONFECTIONERY BASED SAUCES AND SYRUPS; GRAVIES AND CURRY PASTES IN CLASS-30.
JALWA
3051484  09/09/2015
SH. KANWARJIT SINGH
SH. JASMEET SINGH
trading as ;M/S BAKHSHISH SINGH AVTAR SINGH
BAZAR DARBAR SAHIB, TARN TARAN, DISTT. AMRITSAR, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :16/10/1988
DELHI
TEA, RICE, SPICES AND PULSES IN CLASS-30.
3052658  10/09/2015
SMT. RAJEETA JAIN
trading as ;M/S SUGARBELLS
191/S, MAHAVIR ENCLAVE, BAREWAL ROAD, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/09/2015
DELHI
CONFECTIONERY AND BAKERY PRODUCTS IN CLASS-30.
POPCORN SHAKER

3059610    18/09/2015

KENTUCKY FRIED CHICKEN INTERNATIONAL HOLDINGS, LLC, A LIMITED LIABILITY COMPANY
7100 Corporate Drive, Plano, Texas 75024, United States of America
Manufacturers and Merchants
A Delaware corporation

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Flour and preparations made from cereals, bread, pastry and confectionery, snack foods.
3059983  20/09/2015
SH. MUKESH SINGLA
trading as ;M/S BALA JI FLOUR MILLS
NEAR SANTOSHI RICE MILL, MOUR ROAD, MANDI KALAN, RAMPURA PHUL, DISTT. BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
ATTA, MAIDA AND SPICES FOR SALE IN STATE OF PUNJAB ONLY.
with NO EXCLUSIVE RIGHTS OVER THE WORD GUNKAARI.
THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF.DISTT. BATHINDA, PUNJAB.
3069286 01/10/2015

MR. KAMAL DEV KHURANA, DR. JOG JATIN & MRS. SUSHMA RANI KHURANA
Mr. Kamal Dev Khurana
Dr. Jog Jatin
Mrs. Sushma Rani Khurana

trading as ;K.D.M & JOGI FOOD CONCEPTS

Adj. MBD Mall, Ferozepur Road, Ludhiana-141012. (Pb.)

Merchant & Manufacturers
partnership

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1

Used Since: 28/09/2015

DELHI

Tea-Based Beverages, Coffee-Based Beverages, Coffee Flavorings, Sandwiches, Sauces, Cereal and Rice Based Snack Food, Burgers, Patties, Pastries, Waffles, Pizzas, Popcorn, Pies, Macaroni, Noodles, Pasta, Spring Rolls, Dressings for salad, Ices & Ice Creams.
DHAN DAULAT

3071989   07/10/2015
NEERAJ GOEL
UPVAN GOEL
trading as; ESWAR ENTERPRISES
6-A VED & SHIV COLONY BUDH VIHAR PHASE-II NEW DELHI 110086
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
To be associated with:
2584147

DELHI
RICE

MARK SHOULD BE READ AND USE AS A WHOLE..
SHARDHA

3072092 07/10/2015
DEEPAK KKUMAR
HIRA LAL SARAF
trading as ;SHARDHA TRADERS
I-2/228, SECTOR-16, ROHINI, DELHI 110089
MERCHANTS & MANUFACTURERS

Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since :05/07/2015

DELHI
ONLY FOR SPICES
APIS HIMALAYA HONEY

3075210    12/10/2015
APIS INDIA LIMITED.
18/32, EAST PATEL NAGAR, NEW DELHI-110008
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
KIRTI SINGHAL
FK-31, SHASTRI NAGAR, DELHI - 110 052.

Proposed to be Used
To be associated with:
2366943, 3075208, 3075209

DELHI
HONEY, HONEY PRODUCTS, SAUCES, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY”.

No exclusive right to the use of the word “HIMALAYA and HONEY”. Mark shall be used as whole..
RAM DARBAR

3083516  20/10/2015

MR. RAMAN ARORA & MR. RAHUL ARORA
Mr. Raman Arora
Mr. Rahul Arora
trading as ;SATYAM ROLLER FLOUR MILLS
Samrala Road, Vill. Saloudi, Khanna-141401. (Pb.)
Merchant & Manufacturers

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :14/10/2015

DELHI
Flour & Flour Preparations (Except Tea & Rice).
3083520    20/10/2015
LIVEN MARKETING AND RETAIL TRADING PVT. LTD.
trading as ;Liven Marketing and Retail Trading Pvt. Ltd.
SCO-8, 1st Floor, Improvement Trust Market, Hanuman Chowk, Gurdaspur – 143521. (Punjab)
Merchant & Manufacturers
A Company duly regd. under the companies act, 1956

Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :05/06/2015

DELHI
Spices
3088455  28/10/2015
SH. SURESH KUMAR GARG
trading as ;M/S RAMA FOOD INDUSTRIES
PLOT NO.-84-B, VILLAGE THANA, BADDI, DISTT. SOLAN-173205, HIMACHAL PRADSH.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
BISCUITS, RUSK, NAMKEEN, CONFECTIONERY AND BAKERY PRODUCTS IN CLASS-30.
3091033  03/11/2015
FOODPEDIA PRIVATE LIMITED
trading as ;BHAGWATI IT ASSOCIATES
1053, SECTOR 23, SONIPAT HR 131001, INDIA
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :19/04/2013
DELHI
RICE, SUGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, SALT, SPICES, SUJI, MAIDA, VERMICELLI, PASTA, PICKLE, TEA AND COFFEE INCLUDED IN CLASS 30.
Area restricted to North India.
3091034  03/11/2015
FOODPEDIA PRIVATE LIMITED
trading as ;BHAGWATI IT ASSOCIATES
1053, SECTOR 23, SONIPAT HR 131001, INDIA
MERCHANTABILITY & MANUFACTURERS
Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078
Used Since :19/04/2013
To be associated with:
3091033
DELHI
RICE, SUGAR, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, SALT,
SPICES, SUJI, MAIDA, VERMICELLI, PASTA, PICKLE, TEA AND COFFEE INCLUDED IN CLASS 30.
Area restricted to North India..
3101042  19/11/2015
RAISUDDIN
trading as ;STAR INDIA
S-763/7, JOGABAI EXTENSION, OKHLA, NEW DELHI-110025.
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
BACHAN LEGAL CONSULTANTS (P) LTD.
2337, DHARAMPURA, CHAWRI BAZAR, DELHI - 110 006.
Used Since :10/08/2005
DELHI
SPICES & TEA.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., DELHI and MARK TO BE USED AS A WHOLE.
3105414  26/11/2015
NANDI ROLLER FLOUR MILL PVT LTD
trading as ;NANDI ROLLER FLOUR MILL PVT LTD
S-4, 2ND FLOOR, ESTEEM ARCADE, RACE COURSE ROAD, BANGALORE-01
MANUFACTURER AND MERCHAND
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :01/04/1992

CHENNAI
MAIDA, SOOJI, ATTA, BRAN, BRAN FLAKES, FLOUR AND PREPARATIONS MADE FROM CEREALS.
3107056  26/11/2015
S. CHARANJIT SINGH
trading as ;BASANT ICE CREAM (REGD.)
16-17, LAL BAGH, NEAR RAJGURU NAGAR, BACKSIDE MBD MALL, OCTROI POST, FEROZEPUR ROAD, LUDHIANA-141012 , PB.
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :01/01/1952

DELHI
SWEETS, ICE CREAMS, KULFI ONLY (EXCEPT ALL KINDS OF OTHER FOOD ARTICLES FOR HUMAN CONSUMPTION) INCLUDED IN CLASS 30.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1649757..
MORNING MANTRA

3108702   27/11/2015

SH. JASWINDER SINGH
trading as ;M/S AHUJA TRADERS
5336, STREET NO.-1, SHIVAJI NAGAR, LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015

DELHI
TEA
M.T.C
3112309  01/12/2015
SH. RAKESH KUMAR
trading as ;M/S MITTAL TRADING CO.
HANDIAYA BAZAR, BARNALA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/1990
DELHI
ATTA, TEA, SALT, SPICES, PULSES, RICE, SUZI, MAIDA AND BESAN FOR SALE IN STATE OF PUNJAB ONLY.
3113635  02/12/2015
M/S. GOLDEN CHOCOLATES PVT. LTD.
trading as :M/S. GOLDEN CHOCOLATES PVT. LTD.
J-6, Sector-4, Bawana, Delhi-110039
merchants and manufacturers

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/04/2015

DELHI
Confectionery products including chocolates, toffees & chewing gum (non medicated) and biscuit
SIDDHARTH KHANDELWAL
trading as ;M/S. RPML ONLINE RETAIL
408, NAYA BANS, KHARI BAOLI, DELHI-110006
merchants and manufacturers

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :01/11/2014

DELHI
Coffee, tea, sugar, flour, maida, suji, wheat, ketchup, confectionery, poha, pizza, bread, cakes, chocolates, pastry, rusk and sweets
ABHIPURE
3113990  02/12/2015
RAJESH
trading as ;VIVEK INDUSTRIES
203, SARFABAD, SECTOR-73, NOIDA - 201301. (U.P.)
MANUFACTURER AND TRADER
Single firm
Address for service in India/Agenst address:
THE GHAZIABAD TRADE MARK CO.
DEEPAK GUPTA, FLAT NO. S-3, IIND FLOOR, II-A/20, NEHRU NAGAR, (NR. JAIN MANDIR CROSSING) GHAZIABAD
Used Since :23/11/2015
DELHI
SPICES, BESAN, ATTA, MAIDA AND SUZI
3128335  16/12/2015
RASA TRADING COMPANY AS
Kollane 4-6 M1, EE-10147 Tallinn, ESTONIA
Manufacturers and Merchants
a Public limited company organized and existing under the laws of Estonia

Address for service in India/Agen:s address:
KRISHNA & SAURASTRI
74 - F, VENUS, WORLI SEA FACE, MUMBAI - 400 018.

Proposed to be Used
MUMBAI
Tea, including herbal tea, tea-based beverages; infusions for making beverages; tea-like beverages.
3161021    15/01/2016
SLV AGRO FOODS
SY. No-142/1 C, Makali Road, Dasanapura Hobli, Huskur Village, Bengaluru - 562123, Karnataka
MANUFACTURERS & TRADERS
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
To be associated with:
3161019
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
CLASSIC

3187414   16/02/2016

MRS KALAWATI DEVI
WARD NO.2, TAKIYA BAZAR, SASARAM, BIHAR-821113
MANUFACTURER, MERCHANT & TRADER
PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248, HOOGHLY, WEST BENGAL

Used Since : 12/10/2009

KOLKATA

RICE.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE STATE OF BIHAR AND JHARKHAND IN INDIA.
3199403  02/03/2016
PATWA ORGANIC FOODS PVT LTD
414 FLOOR NO 4 BUSSA UDYOG. BHAVAN INDUSTRIAL PREMISES CO SOC LTD SEWERI WEST, MUMBAI- 400015
MANUFACTURING AND TRADING
PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANY ACT. 1956

Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since :22/02/2016

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS) SPICES, ICE

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3261242  17/05/2016
R.MANJULA
trading as ;SIGARAM FOOD PRODUCT
NO.4/2 KOTHANDAN STREET , SEKAR NAGAR WEST SAIDAPET CHENNAI - 600 083
MANUFACTURER AND MERCHANT
PROPRIETOR FORM
Used Since :09/05/2016

CHENNAI
TURMERIC POWDER, MASALA POWDER, SPICE, KULAMBU CHILLY POWDER, ASAFOETIDA, IDLY CHILLY POWDER,
PEPPER POWDER, SAMBAR MASALA POWDER, CHICKEN CURRY MASALA, BEING USED FOR FOOD PREPARATION,
RASAM POWDER, MUTTON MASALA POWDER, APPALAMS, GARAM MASALA, CORIANDER POWDER., TOOR
DHALL, UDAR DHALL, MOONG DHALL, FRIED GRAM, SUGAR.

Transliteration : SIGARAM
3265804    22/05/2016
RAJENDRA DAVA
trading as ;M/s Daga Food Products
Village Karmarsariya Kalla, Marwar Mathania, Tehsil Osian, Distt Jodhpur, Rajasthan State, India
MANUFACTURER AND MERCHANT
A Sole Proprietary Concern
Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since :01/04/2016
AHMEDABAD
All type of Grinded Spices and Raw Spices viz Chilli, Coriander, Turmeric, Aniseed, Jeera, Daha Methi, Rai, Garam Masala, Amchur, Dhania Power
subject to restriction of the goods for sale in the state of RAJASTHAN only.
3267392  23/05/2016
BHAJAN LAL SHARMA
trading as ;M/S SHREE ASSAM TEA HOUSE
BUS STAND, NEAR SBBJ, RAJALDESAR, DISTT. CHURU, RAJASTHAN
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :10/10/2014
AHMEDABAD
TEA, BHUJIA, PAPAD & NAMKEEN
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. ALL DESCRIPTIVE
MATTERS, subject to restriction of the goods for sale in the state of RAJASTHAN only.
3293678  25/06/2016
WOW MOMO FOODS PVT. LTD.
trading as ;WOW MOMO FOODS PVT. LTD.
291/ 2E /1, RAJA S.C. MULLICK ROAD (24 SHYAMAPALLY), GROUND FLOOR, JADAVPUR, KOLKATA-700 032
MANUFACTURER, MERCHANT & TRADER
BODY INCORPORATE
Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL
Used Since :16/06/2008
KOLKATA
SPICES MOMO, VEG MOMO, NON-VEG MOMO
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD MOMO AND ALL
OTHER DESCRIPTIVE MATTERS.
THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER.
KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
trading as KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
EN-62, SECTOR - V, 7TH FLOOR, SALT LAKE CITY, KOLKATA - 700091
MANUFACTURER, MERCHANT AND TRADER
AN INDIAN COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/04/2000
To be associated with:
3296854
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; PANCAKE BATTER INCLUDING BUT NOT LIMITED TO IDLI, DOSA AND MEDU VADA BATTER
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2938532.
3316621  21/07/2016
MODERN FOOD ENTERPRISES PRIVATE LIMITED
trading as ;Modern Food Enterprises Private Limited
Office No. 2, One Horizon Centre, 14th Floor Sector 43, Golf Course Road, Gurgaon – 122 002
Manufacturer and Merchants
Address for service in India/Attorney address:
ASM LAW OFFICES
M-19A, SOUTH EXTENSION-II, NEW DELHI-110049
Proposed to be Used
To be associated with:
444239, 615263, 615264, 1879362, 2364674, 2364675
DELHI
crackers, bread crumbs, bread stuffing’s, pie, pav, roti, nan, bread roll, wafers, breakfast cereals, nutribar, kulcha
3325330, 02/08/2016

ATUL HIRALAL SHAH
SMT. JYOTI BAKUL SHAH
SANJAY BHUPATRAI SHAH
SMT. SHANTABEN HIRALAL SHAH
DHAVAL BAKUL SHAH
CHINTAN SANJAY SHAH
BHUPATRAI AMARSHI SHAH
KARAN ATUL SHAH
ATMAN ATUL SHAH

Trading as: HASMUKHRAI AND CO.,

61, DR. S.S. RAO ROAD, NEAR MAHATMA GANDHI HOSPITAL, PAREL, MUMBAI-400 012, STATE OF MAHARASHTRA, INDIA

Manufacturers and merchants
A Partnership firm registered under the Indian Partnership Act, 1932

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Used Since: 15/04/1987

Mumbai

Tea being goods falling in class-30.
HALKA PHULKAS
3423421  30/11/2016
KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
trading as ;KUNJ ROLLER FLOUR MILLS PRIVATE LIMITED
EN-62, SECTOR - V, 7TH FLOOR, SALT LAKE CITY, KOLKATA - 700091
MANUFACTURER, MERCHANT AND TRADER
AN INDIAN COMPANY
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/11/2016
KOLKATA
WHEAT AND WHEAT PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE; PANCAKE BATTER INCLUDING BUT NOT LIMITED TO IDLI, DOSA AND MEDU VADA BATTER.
No EXCLUSIVE RIGHT ON ANY DESCRIPTIVE MATTERS THEREOF..
THIS IS SUBJECT TO AMENDING THE GOODS/SERVICES FOR SALE/CONDUCTING IN THE STATES OF FOR SALE/CONDUCTING IN THE EASTERN PART OF INDIA..
PORTOFINO

3466175  25/01/2017
LIBERTY OIL MILLS LIMITED
AMERCHAND MANSION, D WING, 16, MADAME CAMA ROAD, COLABA, MUMBAI -400039, STATE OF MAHARASHTRA, INDIA
Manufacturers and Merchants
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Proposed to be Used
MUMBAI
Pasta
KULFEAST
3468123  30/01/2017
DINSHAWS HOLDINGS PVT. LTD.
DINSHAWS BUILDING, GITTIKHADAN, GOREWADA ROAD, NAGPUR -440 013.
MANUFACTURERS AND MERCHANTS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
ICE CREAM, KULFI, PUDDINGS, DESSERTS, BREAD, PASTRY AND CONFECTIONERY, COFFEE, TEA, COCOA, SUGAR,
RICE, TAPIoca, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, ICES; HONEY,
TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
SVITY CLASSIC

3469301  31/01/2017

KAMANI FOODS PRIVATE LIMITED
ONE BKC, C WING, 810, BKC, BANDRA (EAST), MUMBAI-400 051
MANUFACTURERS, EXPORTERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE PROVISIONS OF THE COMPANIES ACT, 2013

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES, CAKES, TARTS AND BISCUITS (COOKIES); CONFECTIONERY; CHOCOLATE AND DESSERTS; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALTS, SEASONINGS, FLAVOURINGS AND CONDIMENTS; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE, SAVORY SNACKS; PROCESSED GRAINS AND BAKING PREPARATIONS BEING GOODS INCLUDED IN CLASS 30
3476516    08/02/2017
ATUL HIRALAL SHAH
SMT. JYOTI BAKUL SHAH
SANJAY BHUPATRAI SHAH
SMT. SHANTABEN HIRALAL SHAH
DHAVAL BAKUL SHAH
CHINTAN SANJAY SHAH
BHUPATRAI AMARSHI SHAH
KARAN ATUL SHAH
ATMAN ATUL SHAH
trading as ;HASMUKHRAI AND CO.
61, DR. S.S. RAO ROAD, NEAR MAHATMA GANDHI HOSPITAL, PAREL, MUMBAI-400012, STATE OF MAHARASHTRA
MANUFACTURERS AND MERCHANTS
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :01/01/2017
To be associated with:
3476513, 3476514
MUMBAI
TEA AND MASALA INSTANT TEA PREMIX BEING GOODS FALLING IN CLASS-30
3476518    08/02/2017
AMAR TEA PVT.LTD
trading as ;HASMUKHRAI AND CO
61, DR. S.S. RAO ROAD, NEAR MAHATMA GANDHI HOSPITAL, PAREL, MUMBAI- 400 012
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.
Used Since :01/01/2017
MUMBAI
TEA AND ELAICHI INSTANT TEA PREMIX BEING GOODS FALLING IN CLASS-30
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.1376298,2935397,2935398.
KAPILA GOLD GRAM FLOUR
3477637    08/02/2017
SRI GOWRISHANKAR INDUSTRIES
Y.L.SHIVAPRASAD
M.S.MANJUNATH
L.C.NAGARAJ SETTY
B.S.MURUGAN
Y.P.NANDISH
K.N.VISHNU
K.N.VIJAY
trading as ;SRI GOWRISHANKAR INDUSTRIES
No: C-24, Rajajinagar Industrial Estate, West of Chord Road, Bangalore - 560 044, Karnataka, India
MANUFACTURERS AND MERCHANTS
Partnership Firm
Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
S-3 AND S-4, 2ND FLOOR, RUKMINI PLAZA, NO. 84, D.V.G. RD., BASAVANGUDI, BANGLORE-560 004.

Proposed to be Used
CHENNAI
GRAM FLOUR
SUBJECT TO USE THE MARK AS A WHOLE.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
3477792   08/02/2017
DHUKKA A.SATTARBHAI ISMAILBHAI
trading as ;DHUKKA A.SATTARBHAI ISMAILBHAI
AT. CHHAPI HIGHWAY, DIAMOND COMPLEX, TA. VADGAM, DIST. BANASKANTHA 385 210, GUJARAT, INDIA.
MANUFACTURER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHDEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :01/01/2017
AHMEDABAD
Namkeen, Sweet, Snacks and Bakery Products (cookies, pasties).
Trade Marks Journal No: 1902,  20/05/2019  Class 30

HASMUKH B. PATEL
trading as ;SHREE UMA GRUH UDHYOG
PLOT NO-36, JUNA GUNJ BAZAR, PALANPUR, B.K. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

ATTA, BESAN, SUJI, MAIDA, MAMRA, PAUVA, CORN PAUVA, CRAKED WHEAT IN CLASS 30.
Trade Marks Journal No: 1902, 20/05/2019 Class 30

3485120  16/02/2017
HIRALAL JAWAHARMAL JAT
trading as ;JAY BHOLE ICECREAM
AT : KANKROL, NEAR SCHOOL NO-1, VILLAGE : KANKROL, TA : HIMATNAGAR, DIST : S.K, GUJARAT-INDIA.
MANUFACTURER & MERCHANT

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
ICECREAM INCLUDED IN CLASS-30
OCEANO
3487278  19/02/2017
PADAM KUMAR AGARWALA
MANGALAM BUILDING, 2ND FLOOR, B - BLOCK, 26, HEMANTA BASU SARANI, KOLKATA - 700 001, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
SYNAMOX IPR
79A,SARKAR HAT LANE,FLAT NO.3C,3RD FLOOR,KOLKATA 700 061,WEST BENGAL,INDIA
Proposed to be Used
KOLKATA
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, PEPPER, VINEGAR, SAUCES, CONDIMENTS, SPICES, PAPAD, BISCUIT, COOKIES, ATTA, BESAN, MAIDA, SUJI, DALIYA, CHEWING GUM, CANDY FOR FOOD, SATTOO, POTATO FLAKES, KETCHUP, VERMICELLI, NOODLES AND OTHER PASTA PRODUCT, AJINOMOTO, CEREAL BASED SNACK FOOD, RICE BASED SNACK FOOD, CHOCOLATE, NOODLES, CORN FLAKES, POPCORN, OATS.
SHREE NEELKAMAL

3492366    24/02/2017
MRS. VIJAYA BAGLA
MRS. SHOBHA BAGLA
trading as ;Shree Shakambhari Agro Foods
SHAKAMBHARI SADAN, MIRCHAI GALI, CHAWK, PATNA CITY, PATNA, BIHAR, PIN - 800008
MANUFACTURERS AND MERCHANTS

Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR,40,WESTON STREET,KOLKATA 700 013,INDIA.
Used Since :07/01/2016
To be associated with:
3153564

KOLKATA
SATTU, BESAN, WHEAT FLOUR (ATTA), CEREALS (DALIA), MAIDA, VERMICELLI (SEWAI), NAMKEEN, SUJI, ROASTED CHANA, POHA & SPICES AS IN CLASS 30
RGT RATAN GOLD
3493216   24/02/2017
SANJAYKUMAR V. PATEL
trading as ;RAMESHKUMAR & BROTHERS
A/5 , PAYAL PLAZA FLAT, NR ,WATER TANK, HIRAWADI, SAIJPUR BOGHA, MAHAVIRNAGAR ROAD, AHMEDABAD, GUJARAT - INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used
AHMEDABAD
TEA IN CLASS 30.
3493805  28/02/2017
SHRI ABHALBHAI PRATAPBHAI KUVADIYA
SHRI DHARMESHBHAI VIRAYATBHAI KUVADIYA
SHRI VIKRAMBHAI VIRAYATBHAI KUVADIYA
trading as ;HOTEL MURLIDHAR PALACE
JAMNAGAR HIGHWAY, VILLAGE - NARANAKA, TALUKA - PADADHARI, DIST. RAJKOT
MANUFACTURE AND MERCHANT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJRAT
Used Since :01/08/2011
AHMEDABAD
COFFEE, TEA, SUGAR, TAPIoca, COCOA, RICE, CONFECTIONERY, ICES, HONEY, SAUCES, NAMKEENS, FLOUR AND PREPARATIONS MADE FROM CEREALS, BAKERY PRODUCTS, ICE-CREAM, SPICES, VINEGAR, BAKING-POWDER, SNACK FOODS - INCLUDING IN CLASS-30.
3493822  28/02/2017
MR. KAMLESH JAYANTILAL SODHA
trading as ;SHREE JALYAN SALES AGENCY
NAVA NAGAR WADA, PRATIBHA APARTMENT, JUNAGADH
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT
Used Since :30/08/2006
AHMEDABAD
SPICES.
3493828  28/02/2017
MAHESH KUMAR S/O. SHRI SUGAN CHAND
trading as ;M/S VASWANI BAKERY N DEPARTMENTAL STORE
NEAR SHIV TEMPLE, HOUSING BOARD, NAGOUR- 341 001
MANUFACTURER AND TRADER
Address for service in India/Agents address:
SHARAD AGRAWAL.
OUTSIDE SOJATI GATE, JODHPUR - 342 002. (RAJASTHAN).
Used Since :09/12/2015
AHMEDABAD
BREAD, BAKERY PRODUCTS, CAKES, BISCUIT, PASTY, TOAST, PIZZA, BURGER, KHARI.
3495684  28/02/2017
SMT. PUSHPA BHALLA
MIRA DEVI BAGRI
trading as ;M/S LAXMI FOOD PRODUCTS
PLOT No. 23, RIDHI SIDHI NAGAR, GANGASHAHAR, BIKANER (RAJASTHAN)
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :22/02/2017
AHMEDABAD
PAPAD, BHUJIA, NAMKEEN & PREPARATION MADE FROM CEREALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
restriction of goods for sale in the state of RAJASTHAN, ASSAM & MAHARASHTRA only.
3499913  02/03/2017
RAJENDRAKUMAR C. SHAH
trading as ;RINA BROTHERS
SARDAR CHOWK, STATION ROAD, UNJHA-384170. N. GUJARAT-INDIA.
MANUFACTURER AND MERCHANT
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :24/01/2017
AHMEDABAD
SOUFF, METHI, AJWAIN, JEERA, TILLY, MUSTARD INCLUDED IN CLASS 30.
3501787  03/03/2017
NARANDAS NARSHIDAS CHHATBAR
BHAYALALBHAI NARSHIDAS CHHATBAR
trading as ;NARANDAS & BHAYALAL & CO.
KHARGATE, BHAVNAGAR, GUJARAT. INDIA
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since :05/10/1959
AHMEDABAD
Sweets, Namkeen and Food Preparations including Potato Flakes and Wafers; Sweets, Potato Chips, Kulfi, Puddings, Fried Eatables, Pastries, Cakes and Papad, Processed Foods, Snacks, Fast Foods and ready to serve articles of Food for Human Consumption made from Cereals, Flours, Pulses, Vegetable and Proteins, Breakfast Foods, Cooked Dishes, Soups, Custards and Ice Creams included in Class 30.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTERS.
3515370    27/03/2017
PREMA SUBBIYA TEVAR
3,SN.14/2/2,INDRAYANI APARTMENT,VADGAON,BUDRUK HAVELI,PUNE 411041
INDIVIDUAL
Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop , Pachagaon , Dist.Kolhapur, Maharashtra.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice
Trade Marks Journal No: 1902, 20/05/2019 Class 30

3525823 13/04/2017
HARESHBHAI DHANJI BHAI BOGHARA TRADING AS GAYATRI GATHIYA AND BHAJIYA
13, DINUBHAI ESTATE, TRIKAMPURA PATIYA, VATVA, GIDC, AHMEDABAD.GUJARAT.INDIA
PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M.N.SHAH & CO.,
1738, OPP. MEHTA KHAMAN HOUSE, NEAR OLD KHADIA GATE, KHADIA, AHMEDABAD - 380 001, GUJARAT
Used Since: 16/04/2010

AHMEDABAD
GATHIYA AND BHAJIYA
7STICK

3530750  21/04/2017
CEREMONY GIDA SANAYI VE TICARET ANONIM SIRKETI
Nizip Organize Sanayi Bolgesi, Dogrular Organize Sanayi Bolgesi, 1.Cadde, No:15, Nizip, Gaziantep / Turkey
a company incorporated under the laws of TURKEY

Address for service in India/Attorney address:
LEONARD LAW OFFICE
49, VELMURUGAN NAGAR, FIRST AVENUE, KOLATHUR, CHENNAI - 600 099, TAMIL NADU, INDIA.

Proposed to be Used
CHENNAI
GUMS.
NOBLE FRESH
3532745  24/04/2017
NOBLE AGRO FOOD PRODUCTS PVT LTD
Plot No. 19, Opp. Gokuldham, Mercedez Benz Street, Sarkhej - Sanand Highway, Ullaria, Ahmedabad 382210, Gujarat, India.
A Company Incorporated under the Indian Company’s Act.

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Flour and preparations made from cereals, spices; sago,

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1826760, 3512713.
STUTI GOLD

3540287   02/05/2017
MR. DHEERAJ GUPTA (PROPERITOR)
3476 E, SUDAMA NAGAR, INDORE (M.P)
PORWAL TRADING COMPANY

Address for service in India/Agents address:
P.C. TRADE MARK
OFFICE NO. 380- III, G.S.C. SECTOR-29, NOIDA, G.B. NAGAR, (U.P.)
Used Since : 01/04/2017

MUMBAI
COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE, FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS), SPICES.
3540441  02/05/2017
THAKKER MERCANTILE PRIVATE LIMITED
H-20, APMC MARKET-I, PHASE-II, MUDI BAZAR, SECTOR-19, VASHI, NAVI MUMBAI - 400 703
An Indian Company incorporated under the companies act 1956

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
ALL WHOLE SPICES & ALL SPICES POWDERS AND MIXED MASALA, CHILLI POWDER, HERBS, FOOD GRAINS, AND SPICES COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD, VINEGAR, SAUCES, (CONDIMENTS); ICE
3543431 06/05/2017
SITARAM SHARMA TRADING AS- SHREE TAWANIA SALES CORPORATION
KHAJUWALA, BIKANER (RAJASTHAN)
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
TEA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matters. restriction of goods for sale in the state of RAJASTHAN only.
GOLI SHOLI

3543466  06/05/2017

JRJ FOODS PRIVATE LIMITED
Plot No. 314, 315, Phase - 1, G I D C, Chhatral, Tal: Kalol, Dist: Gandhinagar 382729, Gujarat, India.
A Company Incorporated under the Indian Company’s Act

Address for service in India/Attorney address:
H K ACHARYA AND COMPANY
N.R.HOUSE, NEAR POPULAR HOUSE, ASHRAM ROAD, AHMEDABAD-380009, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD

Sugar confectionery, Chocolate beverages with milk, Chocolate, confectionery.
3548684  15/05/2017
VATSALA LAKHOTIA HOLANI
FLAT 15A, RAMESHWARA MANSION, 10/4A ELGIN ROAD, KOLKATA-700020
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
JEETEN KUMAR DHAL, ADVOCATE
ROOM NO.28,3RD FLOOR, 40, WESTON STREET, KOLKATA 700 013, INDIA.
Proposed to be Used
KOLKATA
spices, Food flavorings, other than essential oils, Garden herbs, preserved [seasonings]
3551085  17/05/2017
AYUSHBHAI B. UNDHAD, BHARATBHAI D. UNDHAD AND MUKESHBHAI K. UNDHAD
“ AYODHYA ”, Manekpara, Street No. 5, Amreli – 365601.
Joint Applicant

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Meal; Flour; Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Salt; Cereal, Noodles; Bakery Products including Biscuit, Wafer, Chocolate, Pastry, Bread, Cookies, Pizza and Confectionery; Ice cream and powders thereof; Garden Herbs; Honey; Mustard; Vinegar, Sauces; Turmeric for food; Confectionery; Coriander and Chilly Powder; Preserved [Seasonings]; Pulses (Processed); Aniseed; Saffron; Treacle; Yeast; Baking powder; Sago; Pepper; Sauces [Condiments]; Chicory [Coffee Substitute]; as included in Class -30.
3553235  20/05/2017
GANESH GRAINS LIMITED
88, Burtolla Street, Kolkata – 700007, West Bengal, India.
Manufacturers, Merchants and Exporters
Address for service in India/Attorney address:
KHAITAN & CO LLP
EMERALD HOUSE, 1B, OLD POST OFFICE STREET, KOLKATA 700 001, WEST BENGAL, INDIA.

Proposed to be Used

KOLKATA
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, atta, maida, besan, sattu, chana sattu, sooji, dalia, ready to eat snack foods, corn, wheat including pasta, macaroni, papad, wafers chips, cornflakes, vermicelli, spaghetti, tortillas, tacos, semolina, gingerbread, bread, cookies, lozenges, marzipan, pralines, puddings, tarts, bread, cakes, biscuits, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (except salad dressings); spices; pulses dal, Indian snacks.

The mark GANESH is in use since April 01, 1936 and the present label as a whole is proposed to be used.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1168684.
SILVER
3556193  24/05/2017
SHREE GAJANAN INDUSTRIES
D.No.6-26-285/1, Gajanan Lane, Near Railway Gate, Post Box No:106, Nizamabad-503 002
Partnership Firm
Address for service in India/Agents address:
RAO & RAO.
12-10-651/3, ROAD NO.2, INDIRANAGAR, WARASLGUDA SECUNDERABAD - 500 061 ( A.P.).
Used Since :02/01/1997
CHENNAI
All kinds of rice, rice products and food grains.
associated with registered trade mark application no.1336887.
Trade Marks Journal No: 1902   20/05/2019   Class 30

3557272   25/05/2017
RAWAT MAL
Rawat Trading Company, Shop No. 15, Major Shaitan Singh Block, Mandore Krishi Mandi, Jodhpur
Sole Proprietor

Address for service in India/Agents address:
ASHOK SONI, ADVOCATE,
A-118, SHASTRI NAGAR, JODHPUR - 342 003.
Used Since :08/12/2016

AHMEDABAD
Tea.
Trade Marks Journal No: 1902, 20/05/2019 Class 30

3562954 03/06/2017
SPBP TEA PLANTATION LTD
1, CROOKED LANE, KOLKATA - 700069
Body Incorporate

Address for service in India/Attorney address:
IPR HOUSE.COM
M/s IPR House, Advocates 89/269/270, BANGUR PARK, PARK TOWER, 4TH FLOOR, ROOM NO. 401, RISHRA - 712248,
HOOGHLY, WEST BENGAL

Used Since: 01/04/1886

KOLKATA
TEA AND TEA PRODUCTS, TEA BASED BEVERAGES, TEA EXTRACTS, TEA CONCENTRATES, FLAVORED TEA, TEA BAGS, PACKAGES TEA, TEA LEAVES, GREEN TEA, ICED TEA.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD JAIPUR AND ALL OTHER DESCRIPTIVE MATTERS.

THIS IS CONDITION OF REGISTRATION THAT LABELS SHALL BE USED TOGETHER...
3631545  09/09/2017
BEATNIK HOSPITALITY PRIVATE LIMITED
SHOP NO 2 GROUND FLOOR NEW APOLLO CO-OP HSG SOCIETY PLOT NO 466 14 ROAD KHAR WEST MUMBAI
PRIVATE LIMITED (ACTIVE)

Address for service in India/Attorney address:
RAKESH KUMAR
105-106 APRA PLAZA-A PLOT NO.29, ROAD NO.44 COMMUNITY CENTRE, NEAR M2K RANI BAGH PITAMPURA DELHI-34

Proposed to be Used
MUMBAI
FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONARY, COFFEE, TEA, COCOA, SUGAR, RICE

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

The trade mark is restricted to use the mark in the state of Maharashtra.
BHUSHAN RAVINDRA PATIL
Shop No. 14, Padmavati Darshan Building Ground Floor, N M Joshi Road, Near Deepak Talkies, Lower Parel, Mumbai 400 013
Maharashtra
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 07/10/2017

MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice
R. RAJIV TRADING AS A.P. FOOD PRODUCTS
NO.19, KAMARAJAR MALIGAI, SATHANKUPPAM STREET, VANDALUR-KELAMBAKKAM ROAD, CHENNAI - 603 103
PROPRIETORSHIP
Address for service in India/Attorney address:
A K ASSOCIATE
#2, GROUND FLOOR, M.G.ROAD, THIRUVANMIYUR, CHENNAI-600041.

Proposed to be Used

CHENNAI
GRAM FLOUR, RICE FLOUR, GRAM FLOUR BASED SNACKS, RICE FLOUR BASED SNACKS, CEREAL BASED SNACKS,
SESAME SEEDS, SESAME PASTE, CUMIN POWDER, DRIED CUMIN SEEDS, MUSTARD, PEPPERS, PEPPER POWDER,
HOT CHILLI PEPPER SAUCE, GULAB JAMUN MIX, ALMOND FLAVOURINGS FOR BEVERAGES, COCOA BASED
BEVERAGES, ALMOND BASED BEVERAGES, BAJJI BONDA MIX, GARLIC PASTE, GINGER PASTE, POWDERED GINGER
USED AS A SPICE, RICE MIXES, POWDERED GARLIC, FISH SAUCE, FISH FRY MASALA, AROMATIC PREPARATION FOR
FOOD, TOMATO BASED SAUCE, FOODSTUFF MADE OF RICE POWDER, CLOVE POWDER, CINNAMON, CURRY
POWDER, ANISE
3692496  01/12/2017

PRAMOD KUMAR GARG
GURRI WALO KA BADA DAL BAZAR LASHKAR GWALIOR 474001
Proprietor

Address for service in India/Attorney address:
LAXMI NARAYAN MITTAL
L.N. MITTAL Advocate Office No. 201, 2nd Floor, Shop No. 6, West Guru Angad Nagar Main Road, Opp. Radhu Palace Cinema, Laxmi Nagar New Delhi 110092
Used Since :01/04/2007

MUMBAI

Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice.
M FOR MILLET

3701455  13/12/2017
RAJU BHUPATHI (INDIAN NATIONAL, PROPRIETOR), TRADING AS M FOR MILLET
21A and B, Ground Floor, Prasanthi Nagar, IDA Kukatpally, Hyderabad - 500072, Telangana
Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Bread; pastry and confectionery; flour and preparations made from cereals
3706063    19/12/2017
KIRAN ARJUN VISPUTE
trading as ;LA KIKILEEM
104, ABOVE SHASTRI HALL VITHAL MANDIR ROAD, DATANAGAR DOMBIVLI EAST 421201
MANUFACTURER AND TRADER
A PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
SPICES, MASALA POWDER AND SPICES IN THE FORM OF POWDER
KEERTHI KITCHEN SPECIAL

3706567  19/12/2017

PREETHIK
EACHARATH THENJIYATH HOUSE, PUTHURKARA, AYYANTHOLE, THRISSUR, KERALA - 680 003
INDIVIDUAL INDIAN CITIZEN

Address for service in India/Agents address:
VINEETH T
36/4933, RAJ BHAVAN, OPP.IDBI BHAVAN, SHORANUR ROAD, THRISSUR, KERALA-680551

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice

No exclusive right over KITCHEN SPECIAL separately except as substantially shown in the representation of the mark.
MAHESH KUMAR RAM CHANDANI
trading as ;S.M. NAMKEEN BHANDAR
S. M. NAMKEEN BHANDHAR, KILA PARISAR, DATIYA - (M.P.)
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL

Proposed to be Used

MUMBAI

NAMKEEN
3714907   29/12/2017
MAHESH KUMAR RAM CHANDANI
trading as ;S. M. NAMKEEN BHANDHAR
S. M. NAMKEEN BHANDHAR, KILA PARISAD, DATIYA - (M.P.)
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
NAMKEEN, MASALE CHIPS, KURKURE CLASS 30
3715095  29/12/2017
MR. RONAK RADHAKRISHNA PILLAI
M/s Dev Snacks, Cheriyela, Alummoodu P.O., Kollam – 691577, Kerala
Sole Proprietor

Address for service in India/Attorney address:
MARKS & RIGHTS
42/2421, THALIATH BUILDING, ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Used Since : 01/04/2005

CHENNAI
Food preparations made from cereals and flours, chips, bread, pastry and confectionery, cocoa, sugar, rice, tapioca, sago, honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, spices
SHAHI DIAMOND

3719225  04/01/2018

K. SAINATH (INDIAN NATIONAL, PROPRIETOR), TRADING AS OM NAMAH SHIVAYA TRADING CO
15-2-460/4,Shivani Commercial Complex, Kishan Gunj, Hyderabad - 500012, Telangana

A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Used Since :01/04/2012

CHENNAI
Rice

*subject to no exclusive right over the word SHAHI.*
3727385   15/01/2018
LOTTE INDIA CORPORATION LIMITED
trading as ;LOTTE INDIA CORPORATION LIMITED
NO. 4/169, RAJIV GANDHI SALAI (OMR), KANDHANCHAVADI BUS STOP, PERUNGUDI, CHENNAI - 600 096. INDIA
MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY
Used Since :01/01/2018

CHENNAI
CONFECTIONERY INCLUDING CHEWING GUMS, BUBBLE GUMS, LOLLIPOPS, MINTS, FRUIT ROLLS, LOZENGES,
CHEWY TOFFEE, CANDIES, TOFFEES, BISCUITS, CHOCOLATES, CARAMELS, CHOCOLATE CANDIES, ICE CREAMS, ICE
CANDIES, MINT ROLLS, RICE CAKE AND BREAD.
Subject to association with application nos:1794511 and 2896029.
KESARIYAS SWEETS

3728437  16/01/2018
KARAN SINGH SANKHLA (INDIAN NATIONAL, PROPRIETOR), TRADING AS KESARIYAS SWEETS
Plot No: 5-6-15 and 16, Kavuri Hills, Road No: 36, Jubilee Hills, Madhapur Phase- 1, Hyderabad - 500081, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTION AM COLONY,ST.TOMAS MOUNT,CHENNAI-600016

Used Since :29/08/2014

CHENNAI
Sweets, preparations for making bakery products
ATF INDOREVALA

3730229  18/01/2018

HARSH RAWAT
Flat no. 103, BLD no.17, Sector-54, 56, 58, PH-1 NRI, Nerul, Navi Mumbai: 400 706
MANUFACTURE AND MERCHANT
AN INDIAN

Proposed to be Used

MUMBAI

COFFEE, TEA, COCOA, AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES [CONDIMENTS]; SPICES; ICE [FROZEN WATER], PIZZA, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, ICE, ICE CERAMS, DRIED AND FRESH PASTAS, NOODLES AND DUMPLINGS, BURGERS IN CONTAINED IN BREAD ROLLS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE INDOREVALA.
3731683  19/01/2018

UNIVERSAL HOTELS PRIVATE LIMITED
306, HUBTOWN SOLARIS, N.S. PHADKE MARG, ANDHERI (EAST), MUMBAI – 400069.
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT.

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
MUMBAI
COFFEE, TEA, COCOA, SUGAR, SAGO, BREAD, PASTRY & CONFECTIONERY, ICES, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR, SAUCES (CONDIMENTS), RICE & SPICES AND OTHER GOODS INCLUDED IN CLASS-30.
MALA'S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI-412 805.
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
CHOCOLATE, JELLY SWEETS AND CONFECTIONERY (NON-MEDICATED).
RAJESH NANDLAL KEWALRAMANI TRADING AS: BAKER'S EXPRESS
1902, JAYSHREE BUILDING, NAVY COLONY, MALAD WEST, MUMBAI - 400064
SOLE PROPRIETOR

Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used

MUMBAI

FOOD PRODUCTS FOR HUMAN CONSUMPTION, READY-TO-EAT FOOD PREPARATIONS, PUFF-PASTRIES, DANISH PASTRIES, COOKIES, BISCUITS, CAKES AND PASTRIES, CHOCOLATES, CONFECTIONERY, CANDIES, ICE-CREAMS, BREADS, PIZZA-BREADS, SANDWICH, PIZZAS, SALADS, VEG. AND NON-VEG. PREPARATIONS, SOUPS, BAKERY PRODUCTS, FAST FOOD ITEMS, NAMKEEN, BHUJIA, SNACKS, FARSAN, SWEETS AND SWEETMEATS, SAUCES, FLOUR AND PREPARTIONS MADE FROM CEREALS, TEA, COFFEE, ICES, INCLUDED IN CLASS 30.
3741649 01/02/2018
NITIN DAGDU BHARSAKADE
trading as ;DAGADU SHETH MUMBAIKAR FARSAN
BHARAT NAGAR, VASHI NAKA, DAGADU NIVAS, NEAR BY GANESH MEDICAL, MEHUL ROAD, CHEMBUR, MUMBAI 400074, MAHARASHTRA, INDIA
MANUFACTURER AND MERCHANT
A INDIAN NATIONAL
Proposed to be Used
MUMBAI
FARSAN, SWEETS AND NAMKEEN INCLUDED IN CLASS 30
SHAHI DAWAAT

3745762  06/02/2018
K SAINATH (INDIAN NATIONAL, PROPRIETOR), TRADING AS OM NAMAH SHIVAYA TRADING CO.
15-2-460/4, Shivani Commercial Complex, Kishan Gunj, Hyderabad - 500012, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Rice
Subject to restrict the area to South India only.
3749327  09/02/2018
JAYESH SUNIL SACHDEV TRADING AS: NEW PREM PRAKASH AGENCIES
LORD KRISHNA COMPLEX, 1ST FLOOR, SHOP NO.101, NEAR PRABHARAM MANDIR, ABOVE ICICI BANK,
ULHASNAGAR - 421005.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
MONOSODIUM GLUTAMATE FOR FOOD, STARCH FOR FOOD, VINEGAR, SAUCES, CONDIMENTS, SPICES, INCLUDED IN
CLASS 30
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Descriptive word.
3751953  13/02/2018
LIBERTY OIL MILLS LIMITED
Amerchand Mansion, D Wing, 16, Madame Cama Road, Colaba, Mumbai –400039.
A Company incorporated and existing under the Companies Act, 1956.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Proposed to be Used
To be associated with:
3309684, 3644536

MUMBAI
ATTA, Maida, Rawa, Besan, flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, Mustard; vinegar, sauces (condiments); spices; ice; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee.
3752338  13/02/2018
SUNCREST FOOD MAKERS
FLAT NO.16, ANJALI CHS, JAGDUSHA NAGAR, OFF. GOLIBAR ROAD, GHATKOPAR (W), MUMBAI-400086
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202

Proposed to be Used
To be associated with:
3752337
MUMBAI
CHURAN, CHUTNEY, CONFECTIONERY (NON-MEDICATED), NARNKEENS, FARANS, CHOCOLATES, BISCUITS, (NOT
FOR ANIMALS) CHEESE BALLS, CHEESE BISCUITS, SPICES, MASALA, PAPAD, WADI, LOUNGES, DHANADAL, SWEETS,
CHIKKI, BHUJA, CANDY, LOLLIPOPS, WAFERS, TEA, COFFEE, HONEY, TREACLE, YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSING) INCLUDED IN CLASS 30
GOLDEN AGRO AND FOOD INDUSTRIES

3752797  14/02/2018
MOHAMMAD ASFAQ KHAN
338, Near Raseed Jung Masjid, Naya Mohalla, Jay Prakash Narayan Ward, Jabalpur - 482001 (Madhya Pradesh)
Individual

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice included in Class 30

goods restricted except ice.
3753003  14/02/2018
ANWER ALI MUHARRAM ALI
trading as :DOLPHIN BRAND FOODS
NEAR KRUSHNA MANDIR, MOHITE PATIL NAGARA WARD CHAWAL, S. ROOM NO. 6, MANKHURD, MUMBAI-400043
MANUFACTURER AND MERCHANT
INDIVIDUAL
Proposed to be Used
MUMBAI
VERMICELLI AND NOODLES INCLUDED IN CLASS 30
KIDZPOWER

3758193  20/02/2018

DR. (MRS.) SMITA NARAM
Bungalow No.31, Next to M.D. Bungalow No. 25, Royal Palm Estate, Aarey Colony, Goregaon (East), Mumbai 400 065
Individual Sole Proprietor

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR.
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used

MUMBAI

food preparations and snacks made of refined flour, corn flour, maize flour, millet flour, wheat flour and/or gram flour; spreads; spices; cookies; crackers; biscuits; non-medicated confectionery; chips in class 30; curry; chutneys; chocolates; sauces, cakes, custard, bread, buns, honey, ice-cream, pasta, pasta sauce
3761400  22/02/2018
NITESH DALSANIYA
MARUTI CHAMBER, OPP. LALPAR BUS STAND, 8-A NATIONAL HIGHWAY, AT-LALPAR, MORBI - 363642
Sole Proprietor
Address for service in India/Attorney address:
TRADESAFE
GANSHYAM HOUSE, NO.9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD - 380 014 - GUJARAT
Proposed to be Used
AHMEDABAD
RICE FOR SALE IN THE DISTRICT OF RAJKOT AND MORBI.
3764746  26/02/2018
GLOBAL ENERGY FOOD INDUSTRIES PVT. LTD.
306, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI- 400069
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 01/12/2015
MUMBAI
ALL TYPES OF CONFECTIONARY ITEMS
GLOBAL ENERGY FOOD INDUSTRIES PVT. LTD.
306, HUBTOWN SOLARIS, N.S. PHADKE MARG, NEAR EAST WEST FLYOVER, ANDHERI (EAST), MUMBAI - 400069
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
SURESHER & CO.
11 PRABHA KUNJ PLOT NO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since: 01/12/2015

MUMBAI
ALL TYPES OF CONFECTIONERY ITEMS
Trade Marks Journal No: 1902, 20/05/2019 Class 30

3765055 27/02/2018
ANKITA JAIN
213/1, Patel Nagar, Ankpat Marg, Ujjain - 456006 (Madhya Pradesh)
Individual
Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI
flour and preparations made from cereals, namkeens, indian snacks, bhujiya (indian snacks) included in Class 30
3772187    07/03/2018
PALIYATHAZATH MOOSA ABDUL AZEEZ
PALIYATHAZATH HOUSE, VAZHAKKALA, COCHIN, KERALA - 682021, INDIA
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA

Proposed to be Used
CHENNAI
Rice; Coffee, Tea, Pepper, Cardamom, Spices and Condiments; Dairy ice cream, Ice cream confections, Ice cream bars, Ice cream desserts, Frozen dairy confections; Toffees; Chocolates; Candy; Sweetmeats; Egg rolls; Confectionery
Proposed to be Used

MANUFACTURER OF SPICES, CONDIMENTS AND FLOUR IN CLASS 30
3781666  19/03/2018
MRS. SHEETAL VIJAY PATIL
trading as ;SAMPATTI FOODS
103 VAISHNAVI, BHAU SAHEB DANDEKAR MARG, AT-POST AND TAL DIST-PALGHAR.
MANUFACTURER AND MERCHANT
INDIVIDUAL

Proposed to be Used
MUMBAI
SPICES, READY TO EAT CEREALS, CEREAL BREAKFAST FOODS, RICE SNACKS, FLAVOURING FOR SOUPS.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3783009   20/03/2018
PATURU MAHESH KUMAR
#304, Yashoda Nilaya, 2nd A Cross, Kasturi Nagar, Near Vijinapura, Bengaluru, Karnataka - 560016
Indian national, Individual
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :17/09/2017
CHENNAI
Flour and preparations made from cereals, pizzas, bread, pastries and confectionery.
The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, artwork and colour combination, there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Karnataka, Kerala, Tamilnadu, Telangana & Andhra Pradesh.
INFINITO
3783134  20/03/2018
BUNG INDIA PVT. LTD.
The Capital, 601 C & 601 D, 6th Floor, C-70, G-Block, Bandra Kurla Complex, Bandra (East), Mumbai-400051, Maharashtra, India
Body Incorporate

Address for service in India/Agents address:
JEHANGIR GULABBHAI & BILIMORIA & DARUWALLA.
RAJABAHADUR MANSION, 20, AMBALAL DOSHI MARG, (HAMAM STREET), FORT, MUMBAI - 400 023.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt, mustard; vinegar, sauces (condiments); spices; ice
3785169    22/03/2018
RAMKUMAR J. TIWARI
trading as ;MUCHHAD
TAHER MANSION CO.OP. HOUSING SOCIETY, GROUND FLOOR, 7,8/10, NEPEANSEA ROAD, OPP. MUKEISH CHOWK,
MUMBAI-400036
MANUFACTURER AND TRADER
INDIVIDUAL
Proposed to be Used
MUMBAI
COCOA, CHOCOLATE, CHOCOLATE CONFECTIONERY, CHOCOLATE BISCUITS, SUGAR CONFECTIONARIES, BONBONS
COMPOSED OF NUTS OR FRUITS, CRYSTALLISED FLOWERS BEING BOILED SUGAR GOODS, BISCUITS, RICE, PASTA,
CEREAL AND CEREAL PREPARATIONS, COFFEE AND COFFEE ESSENCES AND COFFEE EXTRACTS, MIXTURES OF
COFFEE AND CHICORY AND CHICORY MIXTURES, NON MEDICATED CONFECTIONERY, PASTRIES, CAKES, BREADS,
ICE CREAMS AND FROZEN CONFECTIONS, NOODLES, LOLLIPOPS, BUBBLE GUMS, CHEWING GUMS, MEALS MADE
PREDOMINANTLY FROM RICE, TEA, SPICES, COOKIES, CRACKERS, ICING FOR CAKES, ICING POWDER, ICING SUGAR,
ICE CREAM PRODUCTS, PASTRIES, FROZEN YOGHURT, DESSERT TOPPINGS, SWEET PIES, SPREADS AND SAUCES
(CONDIMENTS), YEAST BAKING POWDER, HONEY, TREACLE, VINEGAR, MUSTARD
3786695  23/03/2018
KOMAL UMASHANKAR
No 4/245, 12th Main, 9th Cross, BEML Layout 3rd Stage, Rajarajeshwari Nagar, Bengaluru - 560098, Karnataka
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; edible ices; sugar, honey, treacle; yeast, bakingpowder; salt; mustard; vinegar, sauces (condiments); spices; ice (frozen water).

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style and artwork. There is no exclusive right over the descriptive words in the mark.
SUNCREST
3788579   26/03/2018
SUNCREST FOOD MAKERS
FLAT NO.16, ANJALI CHS, JAGDUSH NAGAR, OFF. GOLIBAR ROAD, GHATKOPAR (W), MUMBAI-400086
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Attorney address:
KRISLAW CONSULTANTS
BUILDING NO.4, C/104, SHANKESHWAR PALMS, BEHIND MODEL SCHOOL, KUMBHARKHANPADA, SUBHASH ROAD,
DOMBIVILI(W) 421202
Used Since :11/07/2009
MUMBAI
CHURAN, CHUTNEY, CONFECTIONERY (NON-MEDICATED), NARNKEENS, FARSANS, CHOCOLATES, BISCUITS, (NOT
FOR ANIMALS) CHEESE BALLS, CHEESE BISCUITS, SPICES, MASALA, PAPAD, WADI, LOUNGES, DHANADAL, SWEETS,
CHIKKI, BHUJIA, CANDY, LOLLIPOPS, WAFERS, TEA, COFFEE, HONEY, TREACLE, YEAST, BAKING POWDER, SALT,
MUSTARD, VINEGAR, SAUCES (EXCEPT SALAD DRESSING) INCLUDED IN CLASS 30
3790565   28/03/2018
VARUN PREMCHAND CHOUHDARY
trading as; SUPER HEALTHY FOODS LLP
9, ABHISHEKH APT, JUHU VERSOVA LINK ROAD, N. DUTTA MARG, ANDHERI (WEST) MUMBAI- 400053 MAHARASHTRA INDIA
MANUFACTURER AND MERCHANT
LIMITED LIABILITY PARTNERS

Proposed to be Used
MUMBAI
CAKES, BAKERY AND CONFECTIONERY PRODUCTS INCLUDING PASTRY BISCUIT, RUSK, COOKIES, BREAD, CHOCOLATES; TOFFEE, FLOUR AND PREPARATION MADE FROM CEREALS, NAMKEEN, SNACKS AND FAST FOOD (READY TO EAT. FOOD PRODUCTS FOR HUMANCONSUMPTION)

DESCRIPTIVE MATTER.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
VISION

3792871  30/03/2018
BOROSIL GLASS WORKS LTD.
CRESCENZO, 1101, 11TH FLOOR, G BLOCK, PLOT NO. C 38/39, BANDRA KURLA COMPLEX, BANDRA (EAST), MUMBAI –
400051.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

To be associated with:
3778622

MUMBAI
edible paper; edible rice paper
ASSOCIATION NO. 3778622.
3799083    07/04/2018
GBK FOOD SOLUTIONS (OPC) PRIVATE LIMITED
A-506, Building No.3, Ph-1, Rutu Riverside Estate, Near K.M. Agrawal, Kalyan, Thane - 421301
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI
cooked food ready to serve; bakery products, cakes, pastries, chocolate, toffees, ice-cream, honey, confectionery, coffee,
tea, cocoa, sugar, papad, tapioca; flour preparations made from cereals; yeast, sauces, namkeen, farsan, wafer, noodles,
sweetmeats, food products, puddings, biscuits (not for animals); dry fruits, namkeen, fried, roasted and extruded namkeen;
potato, vegetable and grain chips; chivda, nachos, tortillas, noodles, pastas, ready to cook; ready to eat food;
macaroni, custard powder, spices of all kinds; jaggery; ready to eat chapatis; crackers, pretzels, fired or baked chips
consisting of rice, bread sticks, muffins, mayonnaise, ketchups, burger meals, falling in class 30
Trade Marks Journal No: 1902, 20/05/2019 Class 30

3803134 11/04/2018
FARMICO COMMODITIES LTD.
44B, Sai Villa, Panchmatiya Apartment, Near Dagdi Park, Ramdaspeth, Nagpur – 440010.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
MUMBAI
Spices.
3804847   13/04/2018
SHREE AGRO FOOD PRODUCTS
SHOP NO.14.15.16, SHAM VIHAR, MOHIDA ROAD, SURVEY NO.574/1, SHAHADA, DIST. NANDURBAR-425409,
MAHARASHTRA, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
MUMBAI
SPICES.
3815747   25/04/2018

ORIENTAL AROMATICS LIMITED
133, JEHANGIR BUILDING, 2ND FLOOR, MAHATMA GANDHI ROAD, FORT, MUMBAI, Maharashtra, India, 400001
A Company incorporated and existing under the Companies Act.
Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau,73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.
Used Since :01/01/2012

MUMBAI
AROMATIC PREPARATIONS FOR FOOD; FLAVORINGS, OTHER THAN ESSENTIAL OILS; FLAVORINGS, OTHER ESSENTIAL OILS FOR BEVERAGES AND CAKES.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..REGISTERED APPLICATION NO.2503207.
ORIENTAL AROMATICS LIMITED

3815748   25/04/2018

ORIENTAL AROMATICS LIMITED
133, JEHANGIR BUILDING, 2ND FLOOR, MAHATMA GANDHI ROAD, FORT, MUMBAI, Maharashtra, India, 400001
A Company incorporated and existing under the Companies Act.

Address for service in India/Agents address:
B.N. POOJARI
M/s. Asian Patent Bureau, 73, Ashoka shopping center, Ground floor, L.T. Road, G.T. Hospital Complex, Mumbai-400001.

Used Since: 01/01/2012

MUMBAI

AROMATIC PREPARATIONS FOR FOOD; FLAVORINGS, OTHER THAN ESSENTIAL OILS; FLAVORINGS, OTHER ESSENTIAL OILS FOR BEVERAGES AND CAKES.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2503207.
KIMAYA

3817754  26/04/2018
QUALITY SPICES AND FOOD EXPORTS PVT. LTD
PLOT NO. M1, ADDITIONAL MIDC., ANAND NAGAR, AMBERNATH (EAST) -421506. DIST THANE.
A Company incorporated in India.

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]
3853589 06/06/2018

ANIL SETIYA PROPRIETOR OF M/S SUNDER FOOD PRODUCT
Plot No. 2, 3, 4, M.P.A.K.V.N Growth Center, Borgaon, Tah Sausar, Dist. Chhindwara - 480106 (Madhya Pradesh)
Proprietor

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050
Used Since : 20/04/2010

MUMBAI

flour and preparations made from cereals. cereal-based snack food, rice-based snack food included in Class 30
 Trade Marks Journal No: 1902 , 20/05/2019 Class 30

RED OZONE

3998475  15/11/2018
AMANDEEP KAUR W/O PAWAN KUMAR
NEAR GROWTH CENTRE, MANSA ROAD, BATHINDA, PUNJAB, 151001
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice
4090503  16/02/2019
KARIWAL TEA (PROPRIETOR RAHUL KARIWALA)
OG III/1502, OBEROI GARDEN CO. OP. HSG. SOC. LTD., OFF WESTERN EXPRESS HIGHWAY, THAKUR VILLAGE,
KANDIVALI –EAST, MUMBAI-400101
AN INDIAN PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
M. K. SABOO & ASSOCIATES
M.K. Saboo & Associates, C/o. Jhawar Cement & Steels, Gandhi Mansion, 3rd Floor, Bomanjee Master Lane, Kalbadevi Road,
Mumbai –400 002, Maharashtra

Proposed to be Used
MUMBAI
CTC Tea and Green Tea.
KAMLESHBHAI M. PATEL PROPERTOR OF GUJARAT MASALA AND FOOD PRODUCTS
20, MOHAN NAGAR, VISNAGAR- UNJHA ROAD, AT- KANSA, TA- VISNAGAR, DIST- MEHSANA (N.G.) GUJARAT, INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

SPICES, WHOLE SPICES, ASAFOCTIDA, INSTANT MIX, READY TO EAT FOOD PRODUCTS, PAPAD, MATHIYA, CHORAFALI, KHAKHARA, VINEGAR, SAUCES, SUGAR, TEA, COFFEE, SALT, NAMKEEN, WAFERS, HONEY, CAKES, BREAD, BISCUITS & CONFECTIONERY ITEMS, TAPIOCA, SAGO, STARCH FOR FOOD, CUSTARD POWDER, CHEWING GUM, IN CLASS - 30
4107847  05/03/2019
EURUS
108,SCARLET GATEWAY,OPP.RIVERA ANTILA,CORPORATE RD,PRAHALAD NAGAR,AHMEDABAD GUJARAT 380015
MARKETING AND MANUFACTURING AND EXPORT OF PHARMA PRODUCT
Limited Liability Partnership
Proposed to be Used
AHMEDABAD
coffee, tea, cocoa, sugar, rice, spices, ice
Trade Marks Journal No: 1902, 20/05/2019 Class 30

4109960 07/03/2019
ND SPICES PVT. LTD.
6315/175, Bajgera Road, Rajinder Park, Gurugram – 122006.
A Company incorporated under the Companies Act, 1956 with limited liability.
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
To be associated with:
3960986
DELHI
Spices.
Trade Marks Journal No: 1902 , 20/05/2019 Class 30

4111466 08/03/2019
KARKHANA ZINDA TILISMATH
(A partnership firm duly Regd. under Indian Partnership Act, 1932).
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/04/2013
CHENNAI
Candy (Toffee)
GOLD SLICE

4116073  13/03/2019
SADAM NARSING RAO (INDIAN NATIONAL, PROPRIETOR), TRADING AS RUCHI FOODS
#18-2-474/3, Jamgammet, Falaknuma, Hyderabad - 500053, Telangana
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13, 1ST CROSS STREET, SRIPURAM COLONY, ST. THOMAS MOUNT, CHENNAI-600016
Used Since : 30/10/1997

CHENNAI
Bread, cakes and rusks
4116074  13/03/2019
SADAM NARSING RAO (INDIAN NATIONAL, PROPRIETOR), TRADING AS RUCHI FOODS
#18-2-474/3, Jamgammet, Falaknuma, Hyderabad - 500053, Telangana
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPTURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016
Used Since :30/10/1997
CHENNAI
Bread, cakes and rusks
GEKSONS

4118723  15/03/2019

GEKSONS NUTRITION
Arunodoi Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used

KOLKATA
Garden Herbs; Honey; Meal; Flour; Preserved [Seasonings]; Rice; Coffee; Tea; Sugar; Salt; Confectionery; Bakery Products including Biscuit, Wafer, Chocolate, Pastry, Bread, Pizza and Confectionery; Cereal, Noodles, Coco; Ice cream and powders thereof; Mustard; Vinegar, Sauces; spices; Aniseed; Saffron; Treacle; Yeast; Sago; Confectionery; Turmeric for food; Pepper; Cereal, Oat, Rice and Corn based Snacks, Flakes and Foods; Garden herbs, preserved [seasonings]; Pasta; Sauces [Condiments]; Chicory [Coffee Substitute]; Instant Mix Powder; Coriander; Ready-to-eat Cereal-Derived Food Bars; Food Mixtures Consisting of Cereal Flakes and Dried Fruits; Foodstuffs Made From Cereals, Rice and Corn; Oat and Corn Flakes, Flour, Milled, Roasted and Meal; Granola and Granola-based snack bars; Museli; Dough, Noodles; Oatmeal; Baking-powder; as included in Class - 30.
GEKS

4118727  15/03/2019
GEKSONS NUTRITION
Arunodi Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
KOLKATA
Garden Herbs; Honey; Meal; Flour; Preserved [Seasonings]; Rice; Coffee; Tea; Sugar; Salt; Confectionery; Bakery Products including Biscuit, Wafer, Chocolate, Pastry, Bread, Pizza and Confectionery; Cereal, Noodles, Coco; Ice cream and powders thereof; Mustard; Vinegar, Sauces; spices; Aniseed; Saffron; Treacle; Yeast; Sago; Confectionery; Turmeric for food; Pepper; Cereal, Oat, Rice and Corn based Snacks, Flakes and Foods; Garden herbs, preserved [seasonings]; Pasta; Sauces [Condiments]; Chicory [Coffee Substitute]; Instant Mix Powder; Coriander; Ready-to-eat Cereal-Derived Food Bars; Food Mixtures Consisting of Cereal Flakes and Dried Fruits; Foodstuffs Made From Cereals, Rice and Corn; Oat and Corn Flakes, Flour, Milled, Roasted and Meal; Granola and Granola-based snack bars; Museli; Dough, Noodles; Oatmeal; Baking-powder; as included in Class - 30.
4118878  15/03/2019
SUNIDHI AGRAWAL
Flat No. 502, Ayodhya Prasad Apartment, Mohaddipur, Gorakhpur, Uttar Pradesh – 273001
Proprietor

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces,-condiments; spices; ice.Under Class 30
Trade Marks Journal No: 1902, 20/05/2019 Class 30

4119535 16/03/2019
NITIN CHHANIWAL
123, RUPRAJAT TOWN SHIP, IF PAL ROAD JODHPUR 342001
Proprietor

Address for service in India/Agents address:
JYOTI SHARMA
NISHANT CGHS, FLAT NO.1404, PLOT NO.05, SECTOR-19B, DWARKA-II, NEW DELHI-110075.

Used Since :20/12/2018

To be associated with:
2516442

AHMEDABAD
Spices, Flours, Pulses, Rice, Salt, Namkeen Papad, Suji, Besan, Daliya, Tea, Atta, Maida
4120328  16/03/2019  
MR. ANIL UDHAWDAS RAIKESH TRADING AS: BALAJI FOOD  
PLOT NO. N 214 & N 230, YAWATA ROAD, MIDC, AKOLA- 444001, MAHARASHTRA, INDIA  
Sole Proprietor  
Address for service in India/Attorney address:  
SAI ANAND SERVICE  
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.  

**Proposed to be Used**  
MUMBAI  
FLOUR AND PREPARATIONS MADE FROM CEREALS, SNACK FOODS BASED ON FLOUR, CORN, WHEAT, CEREAL, GRAIN, RICE, PROCESSED CEREAL SEEDS, FRYUMS, CHIPS (CEREAL PRODUCTS), NAMKEENS, PUFFED CORN SNACKS, POPPED POPCORN, POPCORN, CHOCOLATES, SWEETS AND BAKERY PRODUCTS
4121678  18/03/2019
GINGER DESSERTS
A/9, Chidanand Society, Vighnaharta Chowk, Pushan Sus Road, Pune- 411021, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 12/02/2019

MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4121714  18/03/2019
SANKATHA PRASAD PATHAK (PROPRIETOR) TRADING AS S. P. FOOD PRODUCTS
NEAR MPB COLONY JAMULGRAM KHEDAMARA BHILAI DIST DURG 490024
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Cereal Snacks

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "POLA KACHARI".
Trade Marks Journal No: 1902, 20/05/2019 Class 30

4124051 20/03/2019
ARJUN MUKEISH DHARAMSHI TRADING AS DOBIEE INTERNATIONAL
Regency Estate, Bldg No 11, Aster, Flat No 1102, 11th Floor, Kalyan Shill Road, Dombivli, Midc East, City Dombivli East, Kalyan - 421203,
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Chocolates, Lollipops [confectionery], Sugar confectionery, Confectionery ices, Butterscotch confectionery, Confectionery bars, Candies [sweets], Chocolate candies, Sugar-free candies.
Navastri

4124502  21/03/2019
IFUTURE GLOBISTIC ENTERPRISE LIMITED
#9-83/2, Ground Floor, Sri Satya Sai Residency, Gandhi Nagar, Ayyappa Nagar, Kommadi, Madhurawad, Visakhapatnam - 530048,
Andhra Pradesh
Public Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4124909  22/03/2019
OSMOSIS ADVISORY PVT LTD
A/26, MANDOVI APARTMENTS, CHHEDA NAGAR, CHEMBUR, MUMBAI - 400089, MAHARASHTRA, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION,
SAKINAKA, MUMBAI - 400072
Proposed to be Used
MUMBAI
FLOUR, VEGETABLE FLOUR, FLOUR MIXES, EDIBLE FLOUR, RICE FLOUR, FLOUR IMPROVERS, FLOUR MILLING,
CEREAL FLOUR, INCLUDED IN CLASS 30.
CHEWVIT
4124917  22/03/2019
VITAMEC HEALTHCARE PRIVATE LIMITED
House No 319 Sector 21-A Chandigarh
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
RAVINDER PAL SINGH KHURANA
H.NO.2407, SECTOR 35-C,CHANDIGARH-1600035.
Used Since :29/05/2012
DELHI
Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces;- condiments; spices; ice.
AKBAR BROTHERS (PRIVATE) LIMITED
No. 334 T B Jayah Mawatha, Colombo 10, Sri Lanka
A company organised and existing under the law of Sri Lanka.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Tea, Coffee, Rice, Salt, Spices, Cocoa, Sugar, flour and preparations made of cereals, bread, biscuits, pastry & confectionery, honey, yeast, baking powder, mustard and ice.
4125447  22/03/2019
NAVYA S C
NO 6, OLD 105, 3 RD CROSS, ZABBAR BLOCK, VYALIKAVAL, BANGALORE - 560003
PROPRIETORSHIP
Proposed to be Used
CHENNAI
ALL BAKERY PRODUCTS, PASTRIES.
CHICHI

4125501  22/03/2019
HAKEEM CHI CHI PHARMACY
12/343 AND 12/354, RANITALAO, HAKEEM CHI CHI STREET, RANI TALAV, SURAT - 395003
Partnership Firm

Address for service in India/Attorney address:
TMC INTELLECTUAL SERVICES
First Floor, Aaradhna Building, Near Karnataka Bank, Hiramodi Sheri, Udhna Darwaja, Surat - 395002

Used Since: 01/12/1932

To be associated with:
730630

AHMEDABAD
Milk Masala; Herbal Infusions; Processed Herbs; Spices; Essences For Foodstuffs, Except Etheric Essences And Essential Oils; Flavorings For Beverages, Other Than Essential Oils; Extracts For Use As Food Flavorings, Other Than Essential Oils; Confectionery; Honey;
4125568   22/03/2019
BHOOKHAHAATHI HOSPITALITY PRIVATE LIMITED
Sy No. 83/1, Villa No. 20, Picasso City, Margondanahalli, Jigani Hobli - 20, Electronic City Phase 1, Bangalore – 560105
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :08/02/2016
CHENNAI
Honey.
RANGACHARI BALAJI TRADING AS ECOTATTVA
104, Shree Sneha Arunoday, Mahatma Phule Road, Dombivili West, Thane - 421202, Maharashtra
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2019
MUMBAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water].
4125678  22/03/2019
MARVEL INDIA PVT. LTD.
MARVEL HOUSE-19, SECTOR-44, GURUGRAM-122003, HARYANA.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
TEA, COFFEE, SPICES; COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, MUSTARD; VINEGAR, SAUCES (CONDIMENTS); ICE.
4125903  23/03/2019

VIKRAM KUMAR AMBANI
No: 51, Ambience Platinum, Flat No: 105, K.R.Road, Basavangudi, Bangalore - 560 004, Karnataka, India
Individual

Address for service in India/Agents address:
C. VENKATASUBRAMANIAM.
2F, 2nd floor, #32, Hextrapoint, Bull Temple Road, Basavanagudi, Bangalore-560004.

Proposed to be Used
CHENNAI
Ice Cream, Confectionary, Snacks, Sweets & Savories, Chocolates and Desserts
RAFEEK K
PROPRIETOR, M/s H H RETAIL SHOPPE, MADEENA TOWER, VANIYAMKULAM P O, PALAKKAD DISTRICT, KERALA STATE, PIN-679522, INDIA

Single Firm

Address for service in India/Attorney address:

ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN-682 018

Used Since: 18/02/2019

CHENNAI
COFFEE, TEA, COCOA, SUGAR, JAGGERY, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE BEING INCLUDED IN CLASS 30
FUDEXCE AGRO FOODS PRIVATE LIMITED
44A, Chillepalli, Gownipalli (P.O.) Srinivasapura, Kolar - 563161, Karnataka
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Powdered spices, Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments, Processed grains.
4126223 23/03/2019
HITESH ROCHWANI, PROPRIETOR OF SUPREME FOOD PRODUCTS
364 / 2 / 1, MUSAKHEDI UDHYOG NAGAR, INDORE (M. P.)
Sole Proprietary firm
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-452001

Proposed to be Used
MUMBAI
Chocolate confectionary, Candy, Wafers, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks).
4126224    23/03/2019
HITESH ROCHWANI , PROPRIETOR OF SUPREME FOOD PRODUCTS
364 / 2 / 1 , Musakhedi , Rakhodiwala Parisar , Indore (M.P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Proposed to be Used
To be associated with:
3797190

MUMBAI
Chocolate confectionary, Candy ,Wafers, Confectionery, Chocolate , Bakery goods, Extruded corn snacks , Extruded wheat snacks , Farsan (cereal based snacks).
4126225  23/03/2019
HITESH ROCHWANI, PROPRIETOR OF SUPREME FOOD PRODUCTS
364 / 2 / 1, MUSAKHEDI UDHYOG NAGAR, INDORE (M. P.)
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.) Pin-45201

Proposed to be Used
To be associated with:
3797190

MUMBAI
Chocolate confectionary, Candy, Wafers, Confectionery, Chocolate, Bakery goods, Extruded corn snacks, Extruded wheat snacks, Farsan (cereal based snacks).
SEEMA GAUR
H. No. 170, J-Block, Sunder Nagri, North East
Proprietorship Firm

Proposed to be Used
DELI
Chocolate
PAWANKUMAR R. TAMAKHUWALA AN INDIAN NATIONAL SOLE PROPRIETOR OF PAWAN ENTERPRISE
338, GANJ BAZAR, UNJHA, MEHSANA - 384 170. GUJARAT - INDIA.
MANUFACTURERS
NEW
Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022
Proposed to be Used
AHMEDABAD
IN RESPECT OF DRIED CUMIN SEED INCLUDED IN CLASS-30.
4126421  23/03/2019
ANKIT GARG
D-78, GURUDWARA ROAD MOHAN GARDEN, NEAR SHANKAR DAIRY, UTTAM NAGAR, WEST DELHI, DELHI-110059
PROPRIETOR
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
DELHI
SPICES
4126570    23/03/2019
SRI NARASU’S COFFEE COMPANY PRIVATE LIMITED
P.B. No. 701, 16, Court Road, Johnsonpet, Hasthampatty (Post), Salem – 636007
BODY INCORPORATE

Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.

Used Since :01/01/2008

To be associated with:
4126571, 4126572, 4126575

CHENNAI

Transliteration : BESH BESH
BESH BESH

4126571   23/03/2019

SRI NARASU’S COFFEE COMPANY PRIVATE LIMITED
P.B. No. 701, 16, Court Road, Johnsonpet, Hasthampatty (Post), Salem – 636007
BODY INCORPORATE
Address for service in India/Attorney address:
FACTUM LAW
NO. 32A, KRISHNA STREET, T. NAGAR, CHENNAI - 600 017, TAMIL NADU, INDIA.
Used Since :01/01/2008
To be associated with:
4126570, 4126572, 4126575

CHENNAI

COFFEE BEANS, ROASTED COFFEE, COFFEE POWDER, INSTANT COFFEE POWDER, CHICORY, TEA, MASALA PRODUCTS CONDIMENTS, OIL, SUGAR, BISCUITS, BREAD, CANDIES, CONFECTIONARIES, HONEYS, SALT, SAUCE, DATES, FLOUR, SAUCES, FLOUR AND VEGETABLE PREPARATIONS, ESSENCES FOR FOODSTUFFS, FLAVOURINGS, INSTANT MIXES, PASTES AND EXTRACT
SANAK

4126687    24/03/2019
RAJENDER SINGH
VILL AND PO DAYALPUR, TEH: BALLABHGARH AND DIST: FARIDABAD
CLASS 34
INDIVIDUAL
Proposed to be Used
DELHI
PAN MASALA
4126897  25/03/2019
FIROZBHAI KADARBHAI MANSURI, PROPRIOR OF A-ONE MASALA GRUH UDHYOG
Shop-2, Mubarak Park, Maktampura,Sarkhej Road, Ahmedabad-380055.
Proprietor
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :25/02/2019
AHMEDABAD
Spices, Spices in the form of powders
Proposed to be Used

DELHI

coffee, tea, cocoa and artificial coffee rice tapioca and sago flour and preparations made from cereals bread, pastries and confectionery edible ices sugar, honey, treacle yeast, baking-powder salt mustard vinegar, sauces [condiments] spices ice.
SHAKTISATTVA

4127414  25/03/2019

SHAKTISATTVA ENTERPRISES
No. 20, Geleyara Balaga, 1st Stage, 3rd Main Road, Mahalakshmi Puram, Bangalore-560186, Karnataka

Sole Proprietor

Address for service in India/Attorney address:
LEXNOVATE LEGAL
LEXNOVATE LEGAL LLP Corporate & IPR Attorneys No. 25, Kashyapa, L.G. Halli RMV 2nd Stage Post, Behind New Railway Colony Bangalore-560094

Proposed to be Used

CHENNAI

Coffee; Tea; Sugar; Rice; Tapioca; Sago; Coffee substitutes; Flour; Salt; Mustard; Pepper; Vinegar; Spices; Processed cereals; Processed wheat; Processed grains; Cereals prepared for human consumption; Flour and preparations made from cereals; Preparations made from cereals; Frozen whole grains
LOHACHI
4127513   25/03/2019
PINTU KUMAR SAH TRADING AS PRINCE UDYOG
AT & P.O. LOHACHI, P.S. HAWELI KHARAGPUR, DISTT. MUNGER-811211
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/03/2019
KOLKATA
Namkeen (cereal based fried snacks), Snacks, Chanachur (Bombay Mix), Bhujia (cereal based fried snacks), Confectionery Goods.
PINTU LOHACHI

4127514  25/03/2019

PINTU KUMAR SAH TRADING AS PRINCE UDYOG
AT & P.O. LOHACHI, P.S. HAWELI KHARAGPUR, DISTT. MUNGER-811211

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since :01/03/2016

KOLKATA

Namkeen (cereal based fried snacks), Snacks, Chanachur (Bombay Mix), Bhujia (cereal based fried snacks), Confectionery Goods.
MADHUMITA FOOD INDUSTRIES PVT. LTD.
VILL. + POST – HAREKRISHNAPUR, P.S. – DASPUR, DIST.- PASCHIM MEDINIPUR, PIN-721211, WEST BENGAL, INDIA.

Body Incorporate

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Proposed to be Used

To be associated with:
1908376, 1986239

KOLKATA

BISCUITS.
DOKERI

4127953  26/03/2019
GOPAL KRISHAN RATHI
10 KALOO, BIKANER, RAJASTHAN 334602
INDIVIDUAL

Address for service in India/Attorney address:
RAHUL RAJPUT
206 Agarwal Chamber O & P Pocket Dilshad Garden Delhi -110095

Proposed to be Used
AHMEDABAD

coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry
and confectionery; edible ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, biscuits / cookies,
spices; ice and snacks.
4128680  26/03/2019
SUNIT CHANDRAKANT KADAM
PLOT NO.817, ROOM NO.C/7, CHARKOP BHAKTI CHSL, REC-1, CHARKOP SECTOR-8, KANDIVALI WEST, MUMBAI 400067
Single Firm

Address for service in India/Agents address:
VIPIN KUMAR SINGH
F-28, ZOOM PLAZA,NEAR GORAI BUS DEPOT, BORIVALI(WEST), MUMBAI-400092.

Proposed to be Used
MUMBAI
Bakery products and desserts; croissants, fresh baked and frozen croissant dough; bread, bread sticks, bread rolls, bread mixes, fruit bread; sandwiches; wheat based snacks; pastries and confectionery; cakes, cake mixes, cake, bases, fruit cakes, chocolate cakes, sponge cakes, plum cakes; chocolates, chocolate spreads and sauces; doughnut; biscuits; flour and preparations made from cereals; yeast, baking-powder; pizzas; pasta; rice; beverages.
4128901  26/03/2019
VASAYA FOODS PVT. LTD.
GAT NO.559/1C, Bakori Phata, Opp Bjs College, Pune – Nagar Road, Wagholi, Pune -412207
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
To be associated with:
2968551, 2968554, 3961529

MUMBAI
Chocolate,Chocolate products,Chocolate-based beverages, Ready-to-eat cereals,Cereal-based snack food,Cereal bars,Bread,Muffins,Frozen pastry,Waffles,Pancakes,Cookies, Crackers,Biscuits,Confectionery,Chewing gum,Corn-based snack foods,Candy cake decorations,Candy ,Corn chips,Chocolates,Cones for ice cream,Frozen confections,Ice cream,Pastries,Popcorn,Pretzels,Frozen yogurt confections,Puddings.
FUNZIES

4129048    26/03/2019

TRUPTI D VAISHNAV
203, SARAL FLAT, 37 SHRINAGAR SOCIETY, URMi CROSS ROAD, AKOTA, VAADODRA -390020, GUJARAT, INDIA
ADULT, AN INDIAN NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015

Proposed to be Used
AHMEDABAD
CEREAL BASED SNACK FOOD; RICE BASED SNACK FOOD; SNACKS AND NAMKEEN FOR HUMAN CONSUMPTION;
POPCORN; FRYUMSS AND WAFER BEARING SNACK FOOD; FLOUR AND PREPARATIONS MADE FROM CEREALS,
CHIPS [CEREAL PRODUCTS].
4129084  26/03/2019
DEVRIshi AGARWAL
347, LOKNAYAK NAGAR INDOre (M.P.)

Address for service in India/Attorney address:
SHRI SAI ASSOCIATES
415, Onam Plaza, Old Palasia INDOre

Proposed to be Used
MUMBAI
SPICES, SUGAR, RAWA, SUJI, AATA.
4129436  27/03/2019
ANAND AGARWAL PROPRIETOR OF M/S SINGHANIA FOODS INTERNATIONAL
Sy.No.48, Jalpally Village, Saroornagar(M), Hyderabad, Pin: 50007
Proprietor

Address for service in India/Attorney address:
SAI RANJANA DONGARKAR & M. JAYA PRASAD
3-3-796, 797, 798 & 799 to 805 F.No 302 Sai Nanditha Enclave, Quthbiguda-500027, Hyderabad
Used Since: 04/09/2017

CHENNAI
Biscuits, chocolates, wafers, rusks, Cookies, confectioneries
4129486  27/03/2019
SAYYED SUFIYAN ALI
Row House No – 6, Ashrafi Manzil, Namdar Park A, Near Anjum Park, Fatema Nagar, Pakhal Road, Nashik - 422006
Sole Proprietor
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012
Proposed to be Used
MUMBAI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Sago, Artificial Coffee; Flour And Preparations Made From Cereals, Bread,
Pastry And Confectionery, Ices; Honey, Treacle; Yeast, Baking-Powder; Salt, Mustard; Vinegar, Sauces (Condiments);
Spices; Ice, Namkeen, Snacks
HONEY TWIGS

4129945  27/03/2019

JIGAR MEHTA
34/13, 2nd Floor, East Patel Nagar, New Delhi 110008
Indian Citizen

Address for service in India/Attorney address:
SUBHASH BHUTORIA
D 905, Basement, New Friends Colony, new Delhi 110025

Used Since :03/11/2014

To be associated with:
2600375

DELHI
PREPARATIONS AND CONFECTIONERY, NATURAL HONEY; ARTIFICIAL HONEY; HONEY SUBSTITUTES; HERBAL HONEY; SWEET SPREADS; SUGAR, TREACLE.
4130045  27/03/2019
VIJAYA RANGA VITTAL. G
NO 11/1, VISHWANATHA RAO ROAD, MADHAV NAGAR, BANGALORE - 560001, KARNATAKA, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :23/02/2019

CHENNAI
SPICES, CURRY SPICES, POWDERED SPICES, GARAM MASALA, CHILLI POWDER, PEPPER, DRIED CHILLI PEPPERS [SEASONING], TURMERIC, CINNAMON STICKS, CINNAMON POWDER, CLOVES [SPICE], CURRY SPICES, GINGER [SPICE], GINGER PASTE [CONDIMENT], GARLIC PASTE [CONDIMENT], PREPARATIONS MADE FROM CEREALS, RICE, CORN FLOUR, AROMATIC PREPARATIONS FOR FOOD, NOODLES, SPICY SAUCES, FLOUR, PULSE FLOUR, BARLEY FLOUR, BUCKWHEAT FLOUR, MAIZE FLOUR, WHEAT FLOUR, RICE FLOUR, MAIDA (WHEAT FLOUR), BESAN (GRAM FLOUR), RAWA (WHEAT FLOUR), SUDI (WHEAT FLOUR), CAKE FLOUR, RICE COOKIES, HONEY.
4130151   27/03/2019

NETTO THENGUMPALLIL
No. 25, Second Floor, Railway Colony 2nd Street, Aminjikarai, Chennai - 600029, Tamilnadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM,
SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS,
SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
4130183  27/03/2019
NILIMA TRADING COMPANY
2ND FLOOR, RP BEZBARUAH BHAWAN, OPP CE PWD(ROADS) OFFICE, MRD ROAD, CHANDMARI, GUWAHATI, ASSAM, PIN- 781003
Partnership Firm
Proposed to be Used
KOLKATA
•TEA, •TEA LEAVES, •TEA BAGS, •PACKAGED TEA [OTHER THAN FOR MEDICINAL USE], •INSTANT TEA, •HERBAL TEA
R. MATHIYALAGAN TRADING AS R. MATHIYALAGAN
NO. 16/47C, GANGAI GARDENS, KAVILIPALAYAM ROAD, SIRUPOOLUVAPATTI POST, TIRUPUR - 641 603, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE, RICE, PASTA AND NOODLES, TAPIOCA AND SAGO, FLOUR AND PREPARATIONS MADE FROM CERALS, BREAD, PASTRIES AND CONFECTIONERY, CHOCOLATE, ICE CREAM, SORBETS AND OTHER EDIBLE ICES, SUGAR, HONEY, TREACLE, YEAST, BAKING POWDER, SALT, SEASONINGS, SPICES, PRESERVED HERBS, VINEGAR, SAUCES AND OTHER CONDIMENTS, ICE (FROZEN WATER).
4130856    28/03/2019
JITAL MEHTA
205, GRACE PINACLE APTS. DADABHAI NAWROJI CROSS ROAD NO-1, OPP JALLI MASJID ANDHERI WEST MUMBAI - 400058, MAHARASHTRA, INDIA

Proposed to be Used
To be associated with:
3275843

Mumbai
READY TO EAT OR PROCESSED AND PACKAGED FOOD, SUCH AS CONFECTIONERY AND BISCUITS BAKERY PRODUCT, DIFFERENT FLOUR AND FLOUR PREPARATIONS MADE FORM CEREALS, MILLETS, GRAINS, NUTS, SNACKS FOOD, OATS, SAUCES, TAPIOCA, SAGO, FLOUR PREPARATIONS, ICES HONEY, TREACLE, MUSTARD, PEPPER, SAUCES, WAFERS, NOODLES, SWEETMEATS, COCOA, ICE CREAM, CHOCOLATE, DESERTS PUDDINGS, CUSTARD POWDER, PAPAD, KETCHUP, EDIBLE ARTICLES FOR HUMAN CONSUMPTION, NATURAL PASTES ALL ORGANIC OR NATURAL FOOD PRODUCTS INCLUDED IN CLASS 30.
4131024  28/03/2019
SABAR KHAN
Village Iltfatpura, Malerkotla
Trademark
Address for service in India/Attorney address:
DEEPAK
OFFICE ADDRESS :- Legal Roof Associates, Ward No. 15/248, Pathshalla Road, Dhuri, District SANGRUR.
Proposed to be Used
DELHI
Coffee, Tea, and Included Class 30
4131078   28/03/2019
BUBBLE ORGANIC FOOD PRODUCTS PRIVATE LIMITED
No.3/770, 4th Street Kolavizhi Amman Nagar, Palavakkam, Chennai, Tamil Nadu - 6000041
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water)
4131182  28/03/2019
ALLNUTTS
2/424, KUNDRATHUR ROAD, KOVUR, CHENNAI(TAMIL NADU)-600122
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4131192   28/03/2019
MANAL SUDHIR DADGE
180-B, room no. 6395, Kannamwar nagar -2, vikhroli East, mumbai 400083
Individual
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
MUMBAI
Ice-cream, Chewing gum, Candy, Chocolate beverages, Flavorings for beverages, Pasta, Processed quinoa, Cereal based snacks, Rice snacks, Cereal based prepared snack foods
RAKSHITA

4131246   28/03/2019

RAHUL KUMAR
C-109, Rajeev Nagar Extension, Begumpur, North West Delhi, Delhi, 110086

PROPRIETORSHIP

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496, Nakeerar Street, Mogappair East, Chennai-600037

Proposed to be Used
DELHI

Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
JWALPAA TEA

4131248    28/03/2019
ANAND SINGH RAWAT
216, Seemant Vihar, KKMS Awas Samiti, Kaushambi, Ghaziabad-201010, Uttar Pradesh
Individual
Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
DELHI
Tea, tea extracts for culinary purposes, tea bags, tea essences, flowers or leaves for use as tea substitutes
LABHI’S GAGAN
4131313  28/03/2019
ASHA DEVI D/O. SHRI RADHYSHYAM GUPTA
TRADING AS M/s. S. KUMAR & COMPANY BEHIND ADARSH VIDHYA MANDIR SCHOOL, JAIPUR (RAJASTHAN)
PROPRIETORSHIP
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Proposed to be Used
AHMEDABAD
SPICES
TAPAN DIETS
4131340  28/03/2019
SHRI SUDEEP GARG S/O SHRI SURESH CHAND GARG
2, SHIKHA ENCLAVE, DAYAL BAGH, AGRA
INDIVIDUAL
Address for service in India/Agents address:
S.K. AGARWAL & CO.
6/2, GALI BARAH BHAJ, BELANGANJ, AGRA - 282 004.
Used Since: 05/01/2013
To be associated with:
1623125, 1839183, 1924997, 2766439
DELHI
COCOA, SUGAR, RICE, TOPIOCA, SAGO, ARTIFICIAL, COFFEE, FLOUR AND PREPARATION MADE FROM CEREALS,
BREAD, PASTRY AND CONFECTION, ICES, HONEY, TREACLE YEAST, BAKING POWDER, SALT, MUSTARD, VINEGAR,
SAUCES, (CONDIMENTS), SPICES, ICE, SWEET & NAMKIN, TEA, SNACKS, CHOCOLATE, TOFFEE, WAFFERS
4131477  28/03/2019
SYED SHAHBAAZ HUSSAIN INAMDAR
1-949/61/27 RAHMAT NAGAR OLD JEWARGI ROAD NEAR MASJID E HUDA,GULBARGA-585102 KARNATAKA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water]
4131645  29/03/2019

BAJI .P.G
Puthukudiyil House, Iramalloor P.O, Poovathoor, Kothamangalam, Ernakulam Dt., Kerala , PIN: 686691
Individual (Proprietor )

Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE , PALARIVATOM, KOCHI- 682025

Proposed to be Used
CHENNAI
BRITANNIA 50-50 TOP WOW

4131691  29/03/2019
BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
456693, 456694, 756219

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
BRITANNIA 50-50 CHAI TIME

4131692  29/03/2019

BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used

To be associated with:
3827314, 3854700

DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
BRITANNIA 50-50 TOP ADDA

4131693  29/03/2019

BRITANNIA INDUSTRIES LIMITED
trading as ;BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
To be associated with:
4053507

DELHI
BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIoca, SAGO,
ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY
AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR,
SAUCES; SPICES. CROISSANTS.
BRITANNIA 50-50 TOP CHA

4131694  29/03/2019

BRITANNIA INDUSTRIES LIMITED
trading as ; BRITANNIA INDUSTRIES LIMITED
NO. 33, LAWRENCE ROAD, NEW DELHI-110035.
MANUFACTURERS AND MERCHANTS

Proposed to be Used
DELHI

BISCUITS, BREAD, BUNS, ROLLS, BAKERY PRODUCTS, COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, SAVOURIES, SNACKS, COOKIES, PASTRY AND CONFECTIONERY, CAKES, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES; SPICES. CROISSANTS.
Trade Marks Journal No: 1902, 20/05/2019  Class 30

4131925  29/03/2019
SHADIWAN FOOD INDUSTRY
191 Air Port Road ,Near Hotel Abijit Nagpur Chawl,Yerwada,Pune-411006, Maharashtra
Partnership Firm
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/09/2006
To be associated with:
1487632
MUMBAI
COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE, PASTA AND NOODLES; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRIES AND CONFECTIONERY; CHOCOLATE; ICE CREAM, SORBETS AND OTHER EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT, SEASONINGS, SPICES, PRESERVED HERBS; VINEGAR, SAUCES AND OTHER CONDIMENTS; ICE (FROZEN WATER)
KETA

4132123  29/03/2019
KETAKI V. PATEL PROPRIETOR KETA AGRO PRODUCTS
SURVEY NO: 900/P1, MOTI KANTDI, PO-ANKODIYA, TA; GODHRA, PANCHMAHAL
Single Firm

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aprtment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD
POHA, RICE
OLD VALLY
4132132  29/03/2019
R.R. ENTERPRISES
VILLAGE DUNIYA MAJRA, POST OFFICE - JHANSA, TEH. - PEHOWA, KURUKSHETRA, HARYANA (136130)
PARTNERSHIP FIRM
Proposed to be Used
DELHI
TEA, SPICES, RICE, FLOUR, SOYA CHUNKS
RHEABARI TEA CO. PVT. LTD.
Hindustan Buildings, 4, Chittaranjan Avenue, Kolkata - 700 072, West Bengal
an Indian private limited company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since :04/07/2017

To be associated with:
1798735

KOLKATA
Tea.
4132413  29/03/2019
INTEREST FOOD PRODUCT PRIVATE LIMITED
C/O BIBI NURJAH MAIN ROAD PADMA HAZARIBAGH 825411
COMPANY

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
Crispbread snacks, Cereal snacks, Rice snacks, Corn-based savoury snacks, Puffed cheese balls [corn snacks], Cheese flavored puffed corn snacks, Flour based savory snacks, Maize based snack products, Rice-based snack foods
4132490  29/03/2019
LAUGHTER CHEF
23, NATRAJ COLONY, FOY SAGAR ROAD, AJMER – 305001, RAJASTHAN
PARTNERSHIP FIRM

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
AHMEDABAD
SPICES; MIXED SPICES
BIPIN KUMAR MISHRA
HOUSE NO. 3124, CHANDIGARH ROAD, SECTOR 32-A, FOCAL POINT, LUDHIANA, PUNJAB – 141010, INDIA
PROPRIETOR - BIPIN KUMAR MISHRA

Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
SWEETS, BHUJIA (CEREAL BASED FRIED SNACKS), GATHIYA (GRAM FLOUR BASED SNACKS), FARSAN (CEREAL BASED SNACKS), PAPADS, FAFDA (GRAM FLOUR BASED SNACKS), PANI PURI (INDIAN SNACK CONTAINING SPICY WATER), POHA (SNACK FOODS MADE OF BROKEN RICE), BHEL PURI (PUFFED RICE BASED INDIA SNACKS), CEREAL BASED SNACKS, RICE-BASED SNACKS, MAIZE-BASED SNACKS, BISCUITS, BREADS, CAKES, COFFEE, TEA, SPICES, ICE CREAM.
4132813   29/03/2019
AJEYASEELAN
1/70 A, NORTH STREET, MANUR, TIRUNELVELI- 627201, TAMILNADU, INDIA.
Natural Person

Address for service in India/Attorney address:
MISSION LEGAL ADVOCATES
NO.12, CANAL BANK ROAD, GANDHI NAGAR,ADYAR,CHENNAI-600020

Proposed to be Used
CHENNAI
Coffee, tea, cocoa and artificial coffee; rice, pasta and noodles; tapioca and sago; flour and preparations made from cereals; bread, pastries and confectionery; chocolate; ice cream, sorbets and other edible ices; sugar, honey, treacle; yeast, baking-powder; salt, seasonings, spices, preserved herbs; vinegar, sauces and other condiments; ice (frozen water).
Trade Marks Journal No: 1902 ,  20/05/2019          Class 30

HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :12/10/2018

To be associated with:
2831341, 2831347

CHENNAI
CEREAL-BASED SNACK FOOD; RICE-BASED SNACK FOOD; OAT-BASED FOOD; FARINACEOUS FOODS; MACARONI; NOODLE-BASED PREPARED MEALS; NOODLES; VERMICELLI; PIES; PIZZA; DOUGH; SPRING ROLL; SANDWICHES; PASTRIES; CAKES; BUNS; CHOCOLATE; COFFEE-BASED BEVERAGES; TEA-BASED BEVERAGES; ICE CREAM; CURRY [SPICE]; MEAT GRAVIES; ICE CREAM; COFFEE, TEA, COCOA AND ARTIFICIAL COFFEE; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE
BRITONA FOODS PRIVATE LIMITED (REPRESENTED BY ITS DIRECTOR, SYED SYED ABEDUDDIN SIRAJ)
Bldg No 661, Survey No: 97. Namalgaon Phata. Khumsi Road, Beed 431122, Maharashtra
Private Limited

Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059

Proposed to be Used
Mumbai
Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] under Class 30
CANDIMA

4132999  29/03/2019
CANDIMA FOOD PRODUCTS LLP
64/3, TRANSPORT NAGAR, NEAR ISBT, AGRA - 282 002 (U.P.) INDIA.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
NIMISHA TAYAL
SHOP NO.8, IIND FLOOR, BLOCK 41/4A, FRIENDS TOWER, SANJAY PLACE, AGRA - 282002

Used Since : 08/01/2019

DELHI

CONFECTIONERY ITEMS.
COSMIC CLUSTERS

4133577  30/03/2019

PI CAFES AND RESTAURANTS PRIVATE LIMITED
UNIT NO. 11, B WING, 1ST FLOOR, SITA PREMISES LTD., AZIZ BAUG CHEMBUR, MUMBAI, MAHARASHTRA - 400074

Private Limited Company

Address for service in India/Agents address:
SHIKHA NILESH DHANUKA
B-702,DOMAIN HEIGHTS, NR. BAKERI SONNET, SHYAMAL CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT.

Proposed to be Used
MUMBAI

Coffee, tea, cocoa and artificial coffee; Rice, pasta and noodles; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Chocolate; Ice cream, sorbets and other edible ices; Sugar, honey, treacle; Yeast, baking powder; Salt, seasonings, spices, preserved herbs; Vinegar, sauces and other condiments; Ice [frozen water] included in class 30
4133602 30/03/2019
DISHA HOTELS (P) LTD.
N 82 Panchshila Park, New Delhi 110017.
A Company incorporated under the Companies Act, 1956 with limited liability.

Address for service in India/Attorney address:
VIDHANI TRADE MARKS CO.
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, N. DELHI-8.

Proposed to be Used
DELHI
Icecream, Bakery Products, Pickles
Proposed to be Used

MUMBAI
Sweets, Sugarfree sweets, Sugarless sweets, Chocolate sweets, candies, Gum sweets, Biscuits, Wafers, Namkeens, Flour Confectionery, foods, Snacks made from cereals, crispbread, potato, wheat, corn and rice, extruded corn snacks, extruded wheat snacks, puffed corn snacks being items included in class 30

4133863  31/03/2019
NIRMAL SUNDARNARAYAN SHARMA
Plot No. C16, Bye Pass Road MIDC Area, Municipal Corporation Zone 04, Amravati-444605 (M.H), India

PROPRIETORSHIP

Address for service in India/Attorney address:
LOHIA CHETAN ASHOK
LOHIA HOUSE OPP. VIDYUT BHAVAN, RATANLAL PLOTS, AKOLA-444005
4134860   02/04/2019
SOMAHAR AGRO FOODS PVT. LTD.
A-65 GIRIRAJ RESIDENCY, SOMA-TALAV VADODARA - 390025 GUJARAT INDIA
Used Since :01/02/2019
AHMEDABAD
PREPARATIONS MADE FROM CEREALS; BREAD, PASTRY AND CONFECTIONERY; EDIBLE ICES; SUGAR, HONEY, TREACLE; YEAST, BAKING-POWDER; SALT; MUSTARD; VINEGAR, SAUCES (CONDIMENTS); SPICES; ICE INCLUDED ONLY IN CLASS – 30.
4134977  01/04/2019
KAVITA SUNIL JAMDADE
A-303, Prestine Pacific, Dattanagar Road, Ambegaon Bk, Haveli, Pune, 411046
Flour and preparations made from cereals, Jaggary, Jaggary Powder, Turmeric Power, Chilly powder
Proprietor
Proposed to be Used
MUMBAI
Turmeric powder, flour and preparations made from cereals and all spices included in class 30.
JANGIR
4135137  01/04/2019
DEEPAK JANGID
A 50-53, SITARAMPURI, OPP SITARAM TEMPEL HEEDA KI MORI RAMGANJ BAZAR
PROPRIETOR
Address for service in India/Attorney address:
LOKENDER SINGH SHEKHAWAT
B-2 OM SHREE TOWER LAL KOTHI JAIPUR
Proposed to be Used
AHMEDABAD
SPICES, MIXED SPICES, EDIBLE SPICES
4135435  01/04/2019
JINSHARNAM FOODS PVT. LTD.
4/2771, STREET NO.-03, BIHARI COLONY, SHAHDARA, DELHI-110032.
BODY INCORPORATE
Address for service in India/Attorney address:
HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005
Used Since :01/04/2016
DELHI
PAPAD.
4135437  01/04/2019
JINSHARNAM FOODS PVT. LTD.
4/2771, STREET NO.-03, BIHARI COLONY, SHAHDARA, DELHI-110032.
BODY INCORPORATE

Address for service in India/Attorney address:
HOUSE OF REGISTRATION
CHAMBER NO.-203, PLOT NO.-1333, 2ND FLOOR, DURGA CHAMBER, D.B. GUPTA ROAD, KAROL BAGH, NEW DELHI-110005

Proposed to be Used
DELHI
Coffee, Tea, Cocoa, Sugar, Rice, Tapioca, Flour, Maida(Wheat Flour), Suji, Sago, asafoetida, Besan(Gram Flour), Papad, Spices, Saffron, Bread, Ketchup, Vermicelli, Biscuits, and Namkeen, Bhujia, Dalia, Salt, Cakes, chewing gum, Pepper, Pepper spice, Yeast, Snacks, Mustard, Chocolates, Pastry, Rusk, Confectionery, Ice Creams, Sweets, Sauces, Honey, Noodles, Treacle, Jaggery, Custard powder, Corn flour powder, Curry powder, Termeric powder, Chilli powder, Baking powder, Vinegar, Poha (Snack foods made of broken rice), Flour and preparations made from cereals and Sauces.
4135661 01/04/2019
KESHAV JOSHI— TRADING AS— M/S RIDHIMA PAPAD UDHYOG
MURLIDHAR VYAS NAGAR, BIKANER (RAJASTHAN)-334001
PROPRIETOR
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Proposed to be Used
AHMEDABAD
PAPAD
PlusMO

4136398 03/04/2019

CP WHOLESALE INDIA PRIVATE LIMITED
6th Floor, M3M Cosmopolitan, Golf Course Extension Road, Sector 66, Gurugram, Haryana 122002, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA
Used Since :10/01/2019

DELHI
Foods – Spices, bakery goods, ice, confectionary
Trade Marks Journal No: 1902, 20/05/2019

2527932 09/05/2013

KONARK FRAGRANCES PVT. LTD
FH-10, BAMNOLI BUS STAND, P.O.- DHUL SIRUS, VILLAGE BIJWASAN, DELHI 110077
MANUFACTURER AND TRADER.

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :22/03/2010

DELHI
SUPARI PAN MASALA AND MOUTH FRESHNER
FABINDIA CELEBRATE INDIA

2845339  19/11/2014
FABINDIA OVERSEAS PRIVATE LIMITED
14 N BLOCK MARKET GREATER KAILASH -I NEW DELHI-110048.
MANUFACTURER AND MERCHANT

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since :30/09/2014

To be associated with:
1319866, 1319867, 1319868, 1499411, 1499412

DELHI
GRAINS AND AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS; NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT

*no exclusive right to the use of the word “CELEBRATE INDIA”. Mark shall be used as whole.*
2866533    20/12/2014
SH. PARVEEN KUMAR
trading as ;M/S P. K. AGRO INDUSTRIES
KALA SINGHA ROAD, V.P.O. KOT SADIK, JALANDHAR CITY, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2007
DELHI
FOODSTUFFS FOR ANIMALS INCLUDING CATTLE FEED, KHAL, CHOKER AND CHURI.
2867279  20/12/2014
SHIVKAILASH TRADING COMPANY
trading as ;SHIVKAILASH TRADING COMPANY
333, MARKET YARD, GULTEKDI, PUNE - 411037. MAHARASHTRA. INDIA
MANUFACTURER
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001 1
Used Since :01/01/2001
MUMBAI
CORIANDER SEED, VEGETABLE SEEDS INCLUDED UNDER THIS CLASS.
2897840  09/02/2015
MANMEET SINGH BHATIA
trading as ;Manmeet Singh Bhatia
16/1, Shakti Appartment, Old Palasia, Indore (M.P.) Pin-452001
Manufacturer & Merchants
Indian Individual
Address for service in India/Attorney address:
DP SONI
105, Mahasagar Corporate, Manormaganj Main Road, Indore (M.P.)Pin-452001
Used Since :04/12/2013
MUMBAI
Meetha pan masala, gutka without tobacco, sweet Supari, sounff, Moth freshener, Agriculture seeds, fresh fruits, plants and flowers, Agricultural, horticulture, forestry products, cattle feeds.
2916852  04/03/2015
JINDAL SEEDS CO. PVT. LTD.
Manufacturer and merchant

Address for service in India/Attorney address:
DIPAK G PARMAR
Dipak Girdharlal Parmar Cyber-IPR 13/A, Bhaijivanji Lane, Thakurdwar Road, Mumbai 400 002.

Proposed to be Used
To be associated with:
746547

MUMBAI
Agricultural products and seeds.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..APP.NO.746547.
3044898    31/08/2015
SMT. REEKA RANI
trading as ;M/S GAURI FEED INDUSTRIES
NEAR KURSE DA ARRA, MOUR KHURD ROAD, MOUR MANDI, DISTT. BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFF FOR ANIMALS INCLUDED IN CLASS-31.
Transliteration : GRANDMOTHER CATTLE FEED
3044901  31/08/2015
SH. AVTAR SINGH
trading as ;M/S KELTBERY ANIMAL HEALTH PHARMA
TALWANDI BHANGERIAN ROAD, MOGA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
FOODSTUFFS FOR ANIMALS, MINERAL MIXTURE AND ANIMAL FEED SUPPLEMENTS IN CLASS-31.
THIS IS SUBJECT TO FILING OF TM-16 TO AMEND THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF PUNJAB.
3044902  31/08/2015
SH. AVTAR SINGH
trading as ;M/S KELTBERY ANIMAL HEALTH PHARMA
TALWANDI BHANGERIAN ROAD, MOGA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
FOODSTUFFS FOR ANIMALS, MINERAL MIXTURE AND ANIMAL FEED SUPPLEMENTS IN CLASS-31.
3048798   04/09/2015
MR. BHIM SAIN SINGLA
trading as ;BHAGWATI CATTLE FEED INDUSTRIES
Fazilka, Banwala Hanuwanta-152123, Ferozepur. (Punjab)
Merchant & Manufacturers
proprietorship
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :04/08/2015
DELHI
Cattle Feed including Cotton Seed Cakes, Oil Cakes, Poultry Feed, Pet and Animal Feed.
GALLINAT

3055636  14/09/2015
M/S JEFO NUTRITION INC.
5020 Avenue Jefo, C.P. 325, Saint-Hyacinthe, Quebec, J2S 7B6, Canada
Manufacturers and Merchants
A Company incorporated under the laws of Canada

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used
DELHI
Animal feed; animal feed additives; animal feed supplements; animal foodstuff.
3056766  15/09/2015
SH. GURLAL JAIN
SH. PREM JINDAL
SH. PARMOD KUMAR
trading as ;M/S SHANTI SALES CORPORATION
VPO LOUGARH, TEHSIL DHARKOT, DISTT. MOGA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PARTNERSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2014
To be associated with:
2459075

DELHI
CATTLE FEED INCLUDING KHAL, CHOKER AND CHURI, ALL BEING FOODSTUFFS FOR ANIMALS INCLUDED IN CLASS-31.
MARSIV

3065604    29/09/2015
MAR'S PHARMACEUTICALS
PLOT NO.-16, TAGORE GARDEN, YAMUNA NAGAR-135001.
MANUFACTURER, MERCHANT & TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
#5673, DUPLEX, MODERN HOUSING COMPLEX, MANIMAJRA, U. T. CHANDIGARH.
Used Since :21/09/2015
DELHI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAIN'NOT INCLUDED IN OTHER CLASSES, LIVE ANIMALS, FRESH FRUITS AND VEGETABLES, SEEDS, NATURAL PLANTS AND FLOWERS, FOODSTUFF.
3070217  05/10/2015
ABHIMANYU SEEDS PVT. LTD.
4TH MILE STONE MEERUT ROAD HAPUR 245101 U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
YUDHISH KUMAR GUPTA
SANTOSH & CO. UNION BANK BLDG., 1ST FLOOR, KHUNIPUL, BEGUM BRIDGE RD., MEERUT-250001 (U.P.)
Used Since :13/03/2008
DELHI
AGRICULTURAL; HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
FRESH FRUITS AND VEGETABLES; SEEDS; FOODSTUFFS FOR ANIMALS AND MALT
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.1390338.
3072239  06/10/2015
SMT. RENU JINDAL  
trading as ;M/S SHRI BALA JI TRADERS  
BISHNANDI ROAD, NEAR RAILWAY CROSSING, JAITU, PUNJAB. 
MANUFACTURERS AND MERCHANTS  
PROPRIETORSHIP FIRM  
Address for service in India/Agents address:  
SHARMA & ASSOCIATES.  
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).  
Used Since :31/05/2004  
DELHI  
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFF FOR ANIMALS INCLUDED IN CLASS-31.
3072240    06/10/2015
SMT. RENU JINDAL
trading as : M/S SHRI BALA JI TRADERS
BISHNANDI ROAD, NEAR RAILWAY CROSSING, JAITU, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :31/05/2004

DELHI
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFF FOR ANIMALS INCLUDED IN CLASS-31.
3075227    10/10/2015
SH. MUKESH SINGLA
trading as ;M/S BALA JI FEED INDUSTRIES
NEAR SHIV SHAKTI KANDA, MOUR ROAD, MANDI KALAN, RAMPURA PHUL, DISTT. BATHINDA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/10/2015
DELHI
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFF FOR ANIMALS INCLUDED IN CLASS-31.
3088460  28/10/2015
SMT. RAJNI BALA
trading as ;M/S SHIVA OIL MILLS
SIRSA ROAD, SARDULGARH, DISTT. MANSA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/04/2015
DELHI
CATTLE FEED INCLUDING KHAL, BEING FOODSTUFF FOR ANIMALS INCLUDED IN CLASS-31.
SANGU

3090124   30/10/2015

SH. AVTAR SINGH

trading as ;M/S SANGU FEED & FLOUR MILL

VILLAGE JANDPUR, DISTT. MOHALI, TEHSIL KHARAR, PUNJAB.

MANUFACTURERS AND MERCHANTS

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

SHARMA & ASSOCIATES.

8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Used Since :01/04/2013

DELHI

CATTLE FEED
SURESH CHAND
trading as ; AADIT OIL MILL
MAIN MARKET VILLAGE KAKORE DISTRICT BULANDSHAHR U.P
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
CHAUHAN CONSULTANCY COMPANY
2F-1 MOHAN BABA NAGAR TAJPUR ROAD BADARPUR BORDER NEW DELHI-110044
Used Since : 24/10/2015
DELHI
CATTLE FEEDS, BINAULA & MUSTARD OIL CAKES.
3109273  26/11/2015
MR. RAKESH KUMAR GAUTAM & MR. RAVI DUTT GAUTAM
Mr. Rakesh Kumar Gautam
Mr. Ravi Dutt Gautam
trading as ;GEETA ASSOCIATES
Kamalpur Road, V.P.O Bara Pind, Goraya-144418, Distt. Jalandhar. (Pb)
Merchant & Manufacturers
partnership
Address for service in India/Agents address:
BASSI & ASSOCIATES
4, FIRST FLOOR, SYNDICATE COMPLEX, BINDRABAN ROAD, CIVIL LINES, LUDHIANA-1
Used Since :01/04/2000
DELHI
Pan Masala, Mouth Freshener and Flavored Supari included In Class 31.
C ANBOLYTE

3112323  01/12/2015
SH. RUPINDER PAL DIXIT
trading as ;M/S CANBOV LABORATORIES
# 274-L, STREET NO.-5-L, GURU TEG BAHADUR NAGAR, LALHERI ROAD, KHANNA, DISTT. LUDHIANA, PUNJAB.
MANUFACTURERS AND MERCHANTS
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).
Used Since :01/11/2015
DELHI
FOODSTUFFS FOR ANIMALS, MINERAL MIXTURES, PROTEIN FOR ANIMAL CONSUMPTION AND ANIMAL FEED SUPPLEMENTS INCLUDED IN CLASS-31.
3137142    18/12/2015
M.ARUNCHUNAI PANDIAN
K.RAMESH
C.R.JAGANNATHAN
M.STALIN
trading as ;NAATURE HEALTH FRESH FOODS.COM
NO.20,TEPPAKULAM,ANUPANADY MAIN ROAD,MADURAI-625009,TAMILNADU
MANUFACTURER AND MERCHANT
A PARTNERSHIP FIRM
Used Since :01/07/2015
CHENNAI
NATURAL AGRICULTURAL PRODUCTS, AGRICULTURAL, HORTICULTURAL, AND FORESTRY PRODUCTS AND GRAINS
NOT INCLUDED IN OTHER CLASSES; LIVING ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS
AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
3459778 17/01/2017

NATIONAL PAYMENTS CORPORATION OF INDIA.
trading as; National Payments Corporation Of India.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
Manufacturers and Merchants
A company incorporated under Section 25 of the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Used Since :30/12/2016

MUMBAI
living animals, fresh fruits and vegetables, seeds, live plants and flowers, food-stuffs for animals, malt included in class 31.
3485118   16/02/2017
MAHESHKUMAR JAYANTIBHAI VEKARIYA
MAHESHKUMAR JAYANTIBHAI VEKARIYA
SMT. VANITABEN JAYANTIBHAI VEKARIYA
HARIBHAI MAGANBHAI VEKARIYA
MANJULABEN PARABATBHAI VEKARIYA
JAYANTIBHAI MAGANBHAI VEKARIYA
SMT. NIMUBEN HARIBHAI VEKARIYA
trading as ;M/S. NATRAJ AGRO PRODUCTS
67, 68, 69, 70, 71, NAVAGAM UDHYOG NAGAR, KAMREJ CHAR RASTA, SURAT - 394185. GUJARAT-INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :21/12/1995
AHMEDABAD
CATTLEFEED INCLUDED IN CLASS 31.
3492968  24/02/2017
SURENDRA KUMAR
trading as ;M/S SHREE BALAJI PASHU AAHAR
VILL. ARJUNSAR, BIKANER, RAJASTHAN-334 603
TRADERS & MERCHANTS
Address for service in India/Agents address:
RAKESH GANDHI
BEHIND KISAN HOSTEL, RANI BAZAR, BIKANER, RAJASTHAN
Used Since :15/09/2012
AHMEDABAD
CATTLE FEED, FOOD STUFF FOR ANIMALS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matters.
3530766   21/04/2017
V DINESH
NO. 2178, 4TH MAIN ROAD, NEAR SANKASTAHARA GANAPATHI TEMPLE, HAMPI NAGARA, BENGALURU-560104, KARNATAKA
INDIVIDUAL
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :01/03/2017
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Live animals, Fresh fruits and vegetables, fresh herbs, Natural plants and flowers, Foodstuffs and beverages for animals, Malt; Raw and unprocessed grains and seeds, Bulbs, seedlings and seeds for planting
3535234    27/04/2017
RAJENDRA KUMAR SONI
M/s Mahesh Magaj Industries, Tinwari Road Bada Vas, OSIAN, Distt Jodhpur, Rajasthan-342303
An Individual
Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.
Used Since :19/11/2007
AHMEDABAD
Agricultural Products And Tarbooj Magaj
3535253   27/04/2017
MURLI DHAR LAHOTI
M/S Ram Industries, Phalodi By Pass Road, OSIAN, Distt Jodhpur, Rajasthan-342303
An Individual

Address for service in India/Attorney address:
HEMANT KHATRI
11, NIMBEDA HOUSE MANDORE ROAD PAOTA, JODHPUR (RAJASTHAN) - 342 010.

Proposed to be Used
AHMEDABAD
Agricultural Products And Tarbooj Magaj
3540442  02/05/2017
THAKKER MERCANTILE PRIVATE LIMITED
H-20, APMC MARKET-I, PHASE-II, MUDI BAZAR, SECTOR-19, VASHI, NAVI MUMBAI - 400 703
An Indian Company incorporated under the companies act 1956
Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES;
LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR
ANIMALS, MALT
3542938  05/05/2017

MS. BRITISH AGRO PRODUCTS (INDIA) PVT LTD
Puludivakkam (Po), (Near Aksheyaa College Engineering), Maduranthagam (Tk), Kancheepuram (Dt) – 603 314, Tamilnadu, India.
Manufacturers and Merchants
Address for service in India/Attorney address:
C. MANGAYARKARASI
NO.189, A RATHNAM COMPLEX, POLLACHI MAIN ROAD, SUNDRAPURAM, COIMBATORE- 641024.
Used Since :03/02/2014

CHENNAI
Fresh Mushroom, Fresh Fruits and Vegetables
3547492 12/05/2017
PRAVINKUMAR JAIN
trading as ;PADMAVATI SALES AGENCY
702/1, PRITAMSINGH CHAWL, AMRAIWADI ROAD, AHMEDABAD - 26 - GUJARAT
Address for service in India/Agents address:
INDUS
C/443, B.G.TOWER, O/S. DELHI DARWAJA, SHAHIBAUG ROAD, AHMEDABAD 380004
Used Since :31/12/2006
AHMEDABAD
PAN MASALA, SWEET SUPARI, MUKHWAS AND MOUTH FRESHNER.
subject to restriction of the goods for sale in the state of GUJARAT only.
3551086 17/05/2017
AYUSHBHAI B. UNDHAD, BHARATBHAI D. UNDHAD AND MUKESHBHAI K. UNDHAD
“AYODHYA”, Manekpara, Street No. 5, Amreli – 365601.
Joint Applicant

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
AHMEDABAD
Edible Lime, Edible Catechu; Betal Spices (Pan Masala), Scented & Sweet Supari, Mouth Freshners, Sounff and Dannadal; Pan Leaves and goods made from these materials; Pan Ingredients; Constituents of Pan and Pan Masala; Pan Flavouring Materials; Fresh Fruits; Vegetables; Natural Plants and Flowers; Foodstuffs for Animal, Agricultural, Horticultural and Forestry Products and Grains; Live Animals; as included in Class – 31.
OMKAR SEEDS
N-52, BE 1/28/4, SIHASTA NARAR, CIDCO, NEAR MORWADI, NASHIK - 422009, MAHARASHTRA

Address for service in India/Attorney address:
MOTKARI & ASSOCIATES
1102 - Blossom, Dosti Acres, Antop Hill, Wadala (E), Mumbai - 400037
Used Since: 01/06/2017

MUMBAI
SEEDLINGS AND SEEDS

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3705571  18/12/2017
SHRI VIJAYLAXMI GINNING & PRESSING
VIJAYLAXMI COMPLEX, NEAR COTTON MARKET, KALI SADAK, HINGANGHAT - 442301. DISTT :- WARDHA.
MAHARASHTRA. INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Cattle Feed, Dhep, Cattel Food, Cattle Cake, Animal Food Stuff, Animal Feeds.
3712424  27/12/2017
SHRI. ABHIJEET SUHAS SETHIYA TRADING AS :- SANTOSH EXPORTS
FLAT NO. 44, KESARI SADAN APPARTMENT, BEHIND HOTEL NIMANTRAN, PREM NAGAR, MARKET YARD, PUNE - 411037. MAHARASHTRA. INDIA.
SINGLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
VIVEK LODHA
"WHITE HOUSE", STATION ROAD, GANDHI WARD, HINGANGHAT - 442301. DISTT:- WARDHA. MAHARASHTRA. INDIA.
Proposed to be Used
MUMBAI
Fresh fruits and vegetables, Farm Fresh fruits, fresh herbs; Raw and unprocessed agricultural, agricultural, horticultural and forestry products; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting.
goods restricted except seeds and related goods.
Application No: 3722083  09/01/2018

CHAITANYA CHANDRASHEKHAR CHANNE
SHOP NO.7, NILAMBARI CHS, SECTOR 1, AIROLI, NAVI MUMBAI-400708, MAHARSHTRA
MANUFACTURER AND TRADER
AN INDIAN NATIONAL

Proposed to be Used

MUMBAI
AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
SUPERNET

3722343  09/01/2018
PO-JU CHEN
trading as ;BION TECH INC
5 F, NO,6, KE-DONG RD SEC-3, SCIENCE BASED INDUSTRIAL PARK, JHUNAN TOWNSHIP, MIAOLI COUNTY (STATE), TAIWAN, R.O.C. MIAOLI TAIWAN
MANUFACTURER AND MERCHANT
AN INDIAN NATIONAL

Proposed to be Used
MUMBAI

AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS
3723634  10/01/2018
TABLETS (INDIA) LIMITED
trading as ;TABLETS (INDIA) LIMITED
JHAYER CENTRE, NO.72, MARSHALLS ROAD, EGMORE, CHENNAI - 600 008, TAMIL NADU , INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used
CHENNAI
FOODSTUFFS FOR ANIMALS
3727915  16/01/2018
SAURAV NANDKUMAR KATKAR
trading as ;SAATVIK MART
PATRA CHAWL, NEAR BUILDING NUMBER 29, OPP.MUNICIPAL SCHOOL, ABHYUDAYA NAGAR, KALACHOWKI,
MUMBAI-400033 INDIA
SERVICE PROVIDER
INDIVIDUAL
Address for service in India/Attorney address:
UMESH GHANSHAM PARULKAR
FLAT NO.4, SEETA SADAN, SENAPATI BAPAT MARG, DADAR, MUMBAI-400 028.

Proposed to be Used
MUMBAI
RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW
AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND
FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR
ANIMALS; MALT.
3740984  31/01/2018
ALMIGHTY BIO INC
No 17 1st Floor 1st Main 6th Cross Thimmaiah Road Shivanagar West of Chord Road, Bengaluru - 560010, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Foodstuff for animals

The mark as a label should be used in whole as a composite mark depicting the distinctive lettering style, artwork and colour combination, there is no exclusive right over the descriptive words in the mark with restriction to use within the territorial jurisdiction of State of Karnataka.
3750003  10/02/2018
NATURAL REMEDIES PRIVATE LIMITED, BANGALORE
5B, Veerasandra Industrial Area, Hosur Road, Electronic City, Bangalore-560100
Registered Company
Address for service in India/Agents address:
SMITA PANDEY
B-510, DHANSHREE ANGAN, AUTADE, HANDEWADI, PUNE-412308
Proposed to be Used
CHENNAI
Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt
subject to no exclusive rights over the word/descriptive matters appearing on the label..
KIMAYA

3817755  26/04/2018
QUALITY SPICES AND FOOD EXPORTS PVT. LTD
PLOT NO. M1, ADDITIONAL MIDC., ANAND NAGAR, AMBERNATH (EAST) - 421506, DIST THANE.
A Company incorporated in India.

Address for service in India/Agents address:
SHAH & SHAH
654, JAGANNATH SHANKRSHET MARG, MUMBAI - 400 002.

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
TEHZEEB

4047135  04/01/2019
QUALITY PREMIUM PRODUCTS
FLAT NO. A-3, PLOT NO. 12, K.K. APARTMENT, 7 TILAK MARG, OPP. NARMADA BHAWAN, DALIBAGH, LUCKNOW, U.P.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092
Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt.
GRANOMIL
4072880   31/01/2019
AKSHI JINDAL KEJRIWAL AND RITWIK KEJRIWAL
1004A, DLF Aralias, Golf Course Road, Sector 42, Gurgaon 122002
Manufacturers
Indian National
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001
Proposed to be Used
DELHI
Malt; Malt for Brewing and distilling; Unprocessed grain Malt for brewing and distilling;
EAST-WEST SEED INTERNATIONAL

4108249  06/03/2019
EAST-WEST SEED INTERNATIONAL LIMITED
No. 50/1 Moo 2, Sainoi-Bangbuathong Road, Sainoi Sub-District, Sainoi District, Nonthaburi Province 11150 Thailand
A Limited Company organized and existing under the laws of Thailand.

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :01/12/2011

To be associated with:
937267, 1476177, 1476178, 2343856

DELHI
Plant seeds, natural planting material, seedlings, agricultural, horticultural, forestry seed products, live animals, fresh fruits and vegetables, natural plant seeds and natural fresh flowers, foodstuffs for live animals
4121547   18/03/2019

KUSHAL
#37, Ranjit Avenue, Ropar, Punjab - 140001
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
2/496,Nakeerar Street, Mogapair East,Chennai-600037
Used Since :12/03/2019

DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt
4122589   19/03/2019
RICHARD BELHO
House No. 96, Dzuvuru Colony, Kohima, Nagaland, India 797001
Proprietor
Address for service in India/Agents address:
AMITKUMAR DHANPAL BHAVE
PLOT NO.6B, C.T.S. NO.587/2/6 AT PARVATI, PARVATI DARSHAN CO-OP.HOUSING SOCIETY, NEAR SANE GURUJI SMARAK, PUNE-411030
Proposed to be Used
KOLKATA
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals; malt
SANKI

4123547 20/03/2019
DINESH KUMAR GUPTA TRADIN AS, M/s- J.M.D. ENTERPRISES
Nai Basti, Sumerpur, Distt- Hamirpur, (U.P.), India.
Proprietor

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used
DELHI
Unprocessed Betel nut,
4125035   20/03/2019
AZAD FEAST
IDGAH ROAD, AMROHA, U.P
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092
Proposed to be Used
DELHI
CATTLE FEED, POULTARY FEED INCLUDED IN CLASS 31
DHAMANI-3

4125504    22/03/2019
GREEN DHARI SEEDS PRIVATE LIMITED
E-2, SCHEME DRONA PURI, GIRDHARI PURA, NEAR 200 FT. BYE PASS, AJMER ROAD, JAIPUR-302021 Rajasthan

Private limited company

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/04/2012

AHMEDABAD

Seeds
4125952    23/03/2019
TOMINTO MARKETING PRIVATE LIMITED
SHOP NO.-G-19, GROUND FLOOR, SECTOR-12, PLOT NO.-4, POCKET-7, MALHAN FALCON PLAZA, DWARKA, NEAR METRO STATION, SECTOR-12, NEW DELHI-110075.
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Pet food
Grama Foods

4128679  26/03/2019

THIMMEGOWDU
193/8/676, Erumuthanappalli, Anchetty, Krishnagiri, Tamilnadu - 635102

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Used Since: 05/07/2015

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
RAJVEERA FRESH
4129256  26/03/2019
SIKARWAR FRUITS PRIVATE LIMITED
MANDI LANDMARK NEAR AZAD PUR METRO STATION & ONION MANDI DELHI 110033
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
K.D. SHARMA
1103, NAVYUG APARTMENTS, SECTOR 43, GURUGRAM, HARYANAN, INDIA 122002
Proposed to be Used
DELHI
Fresh fruit, citrus fruit, raw fruit
4130222  27/03/2019
THCPS HARVESTING CROPS PROTECTIVE SYSTEM PRIVATE LIMITED
B-21, SHINDEWADI DR. AMBEDKAR ROAD. DADAR EAST MUMBAI CITY MH 400014 IN
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Agricultural products, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products
4130760 28/03/2019
HNJ FOODS INTERNATIONAL PRIVATE LIMITED.
URJA COMMERCIAL COMPLEX B/H. PATEL VIHAR, ANANDPAR- NAVAGAM- RAJKOT-360003 (GUJARAT) INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
RAMESH G. SABAD
YADUNANDAN 3-KISHANPARA B/H OLD CANCER HOSPITAL OPP SHREE PALACE RAJKOT - 360001, GUJARAT, INDIA.
Proposed to be Used
AHMEDABAD
Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals malt
4130788 28/03/2019
KAMLESH BHANJIBHAI PATEL
trading as : PRABHAT TIMBER MART
6/67, Prabhat Timber Mart, Kadodara Char Rasta, Kadodara, Dist. Surat-394327, Gujarat

Proposed to be Used

AHMEDABAD

RAW TIMBER, SAWN TIMBER, UNDRESSED TIMBER, ROUND TIMBER, UNSEASONED TIMBER, TREES AND FORESTRY PRODUCTS IN CLASS – 31.
ALLNUTTS
2/424, KUNDRATHUR ROAD, KOVUR, CHENNAI(TAMIL NADU)-600122
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084

Proposed to be Used
CHENNAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
Trade Marks Journal No: 1902, 20/05/2019

MILIND RAMCHANDRA SHENDURNIKAR
Villa No 2, Vaishnav Villa, Thakur Complex, Western Express Highway, Kandivali East, Mumbai - 400101
Individual

Address for service in India/Attorney address:
ADV. PAYAL JAIN
218, Second Floor, B Wing, Building No. 3, Mittal Industrial Estate, Marol, Andheri East, Mumbai - 400059

Proposed to be Used
MUMBAI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt covered under Class 31
4131525  28/03/2019
G. K TOBACCO INDUSTRIES PVT. LTD,
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Proposed to be Used
AHMEDABAD
BETEL LEAF, SUPARI, FRESH BETEL NUTS, AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS, GRAINS, SEEDS.
WISENT
4132059 29/03/2019
ROHITASH SINGH
4A/158, Budhi Vihar, Moradabad-244001, Uttar Pradesh, India
sole proprietor of Seema Overseas.
Address for service in India/Attorney address:
HARIDUTT KR. MISHRA
AVA LAW ASSOCIATES LLP, Advocates & Consultants, C-312, LGF, Defence Colony, New Delhi-110024, India
Used Since: 28/03/2019
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Foodstuffs and beverages for animals; Bird food; edible chews for animals; Dog biscuits; fodder / cattle food / forage; grains for animal consumption; yeast for animal consumption; wheat germ for animal consumption; strengthening animal forage; linseed meal for animal consumption / flaxseed meal for animal consumption.
4132933  29/03/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

**Proposed to be Used**

To be associated with:
2831342, 2831348, 3578843

**CHENNAI**

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT.
4134519   02/04/2019
NUQI GLOBAL FOODS CORP
PLOT NO. 11, PANJETANI ESTATE, OPP. P.W.D. GROUND, CHANDOLA TALAV, CHANDOLA, AHMEDABAD, GUJARAT-380028.

It's a Partnership firm

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI, MAHARASHTRA, INDIA.

Proposed to be Used
AHMEDABAD

Agricultural, horticultural and forestry products and grains; live animals; fresh fruits and vegetables; seeds, natural plants and flowers; foodstuffs for animals, malt.
4134771 02/04/2019
RAJESH KUMAR PROPRIETOR OF R.K. AGRO INDUSTRIES
VILLAGE DEVLI, POST ASAOTI, TEHSIL DISTT. PALWAL, HARYANA - 121102
SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS
3/112, GROUND FLOOR, LALITA PARK, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, cattle feed for animals seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt
CHANDRA SEKHAR KAKANI

Surabhi Sree Nilayam, 9-1148 Temple Street, Bogole Bitragunta, Andhra Pradesh - 524142

Proprietor

Address for service in India/Attorney address:

POOJASHREE

F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT
CHAL MUSAFIR
4136113 02/04/2019
TRIBHVAN NATH DWIDEDI PROPRIETOR OF ROYAL INTERNATIONAL CO.
Hamirpur Road Kotala Kalan, UNA
Proprietorship Firm
Address for service in India/Attorney address:
RCOL & PARTNERS
D-113, RIDGEWOOD ESTATE, DLF-4, GURGAON
Proposed to be Used
DELHI
Agricultural and aquacultural crops, horticulture and forestry products, Algae for human or animal consumption, Raw and unprocessed agricultural, aquacultural, horticultural and forestry products, Seeds, bulbs and seedlings for plant breeding, Flower bulbs, Plant bulbs, Raw and unprocessed grains and seeds, Natural plants and flowers, Live animals, organisms for breeding, Live animals, Malts and unprocessed cereals, Fresh fruits, nuts, vegetables and herbs, Organic fresh herbs, Organic fresh fruit and vegetables, Mixed fruits [fresh], Fresh noni fruit, Fresh bean sprouts, Fresh brussels sprouts, Supari (Betel nuts), Fresh betel nuts, Foodstuffs and fodder for animals, Animal feeds, Animal feed preparations, Animal feedstuffs, Synthetic animal feed, Mixed animal feed, Animal feed preparations, Formula animal feed, Feeding stuffs for animals, Rice bran [animal feed], Starch pulp [animal feed], Fish meal [animal feed], Preserved crops for animal feeds, Feeding preparations for bees, Feeding substances for bees, Cattle food, Khal Binaula and Mustard khal, Oil Cakes, Cereal cakes for animals, Animal feeds, Foodstuffs containing phosphate for feeding animals, Soy bean meal [animal feed], Preserved crops for animal feeds, Foodstuffs containing phosphate for feeding animals, Foodstuffs and beverages for animals, Milk substitutes for use as foodstuffs for animals, Foodstuffs for animals containing botanical extracts, Residues from malt treatment for use as an animal feed, Artificial milk prepared for use as a feeding stuff for calves, Betel Leaf (Paan), Supari (Betel nuts), Betel nuts, fresh, Fresh betel nuts, Fresh Spanish limes, Raw Nuts, Fresh nuts, Natural plants and flowers
2512282  12/04/2013
SUSHANT GOEL
RAHUL GUPTA
PARUL GUPTA
trading as ;SRS FOODS
J -290 & J-184 SEC -3 POCKET O BHAWANA DELHI 110039
MERCHANTS / MANUFACTURERS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :19/03/2012

DELHI
FRUIT DRINKS, FRUIT JUICES, SOFTDRINK, CANNED FOOD-TOMATO JUICE/PINEAPPLE JUICE/RED CHERRIES IN SYRUP/LYCHEE IN SYRUP, SYRUPS-(NATURAL) ROSE/KHUS/PINEAPPLE /MANGO/ORANGE /STRAWBERRY/KO KUM AND OTHER PREPARATIONS FOR MAKING BEVERAGES, ALMONDS MILK, PEANUT MILK, SODA WATER. WHEY BEVERAGES, LEMONADES, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS INCLUDED IN CLASS-32

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE JUICE.
2512283  12/04/2013
SUSHANT GOEL
RAHUL GUPTA
PARUL GUPTA
trading as ;SRS FOODS
J -290 & J-184 SEC -3 POCKET O BHAWANA DELHI 110039
MERCHANTS / MANUFACTURERS
Address for service in India/Agents address:
FIN CENTURION CO.
U-55A, IST FLOOR, STREET NO.4, U BLOCK, SHAKARPUR, DELHI-110092
Used Since :19/03/2012

DELI
FRUIT DRINKS, FRUIT JUICES, SOFTDRINK, CANNED FOOD-TOMATO JUICE/PINEAPPLE JUICE/RED CHERRIES IN SYRUP/LYCHEE IN SYRUP, SYRUPS-(NATURAL) ROSE/KHUS/PINEAPPLE/MANGO/ORANGE/STRAWBERRY/KO KUM AND OTHER PREPARATIONS FOR MAKING BEVERAGES, ALMONDS MILK, PEANUT MILK, SODA WATER, WHEY BEVERAGES, LEMONADES, MINERAL AND AERATED WATERS AND OTHER NON ALCOHOLIC DRINKS INCLUDED IN CLASS-32.
2819918    29/09/2014
MR. PRAMIT SANGHAVI AND MR. DEWANG SANGHAVI, TRADING AS V2 CORP.
trading as ;V2 Corp.
218A, HPSIDC Industrial Area, Baddi, Himachal Pradesh
Manufacturers and Merchants
An Indian Partnership Firm
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
DELHI
Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF the word Natural and other descriptive matters.
2866814    22/12/2014
PRESTIGE GREEN INDIA CORPORATION LTD.
3/147, CIRCUIT HOUSE CHAURAHA, OPP. ALLAHABAD BANK, CIVIL LINES BAREILLY, UP
MANUFACTURING & TRADING
Used Since :01/12/2014
To be associated with:
2757181, 2757182
DELHI
BEERS, MINERAL AND AERATED WATERS, AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
BABA RAMDEV

3074116  09/10/2015
DIVYA YOG MANDIR (TRUST)
ACHARYA BAL KISHAN
PATANJALI YOG PEETH, MAHARISI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGHWAY, NEAR BAHADARBAD HARIDWAR 249405 UTTARAKHAND
MERCHANTS & MANUFACTURERS
Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, {OPP MC DONALD"S} P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.
Used Since :23/01/2006
DELHI
JUICES, FRUIT EXTRACTS, SHARBATS AERATED WATER, NON ALCOHOLIC DRINKS, NECTARS, BEVERAGES & SYRUPS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES AND BEERS
THE KING OF THEM ALL

3080641   16/10/2015
ROHIT SHARMA
HOUSE NO.-165/3, SHIVALIK AVENUE, SECTOR-125, GREATER MOHALI, SAS NAGAR, MOHALI, PUNJAB-140301
MERCHANTS AND MANUFACTURERS

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
3096915  09/11/2015
PARAMOUNT INTERNATIONAL EXPORT, LTD.
11444 West Olympic Blvd., 10th Floor, Los Angeles, California 90064, United States of America
Manufacturers and Merchants
an Cayman Islands company

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI
Artesian water; Bottled artesian water; Bottled drinking water; Bottled water; Drinking water; Spring Water.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1666876.
BALLERINA
3096958    09/11/2015
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer and Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Beers and other non-alcoholic drinks.
STUNNER
3096960  09/11/2015
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer and Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
BLONDE OF GOA

3236338  14/04/2016

DEEPAK PODDAR
trading as ;DEEPAK PODDAR

VILLA 84, ADARSH PALM RETREAT, BELLANDUR, OUTER RING ROAD, BANGALORE – 560103, KARNATAKA, INDIA

Manufacturer, Merchant and Trader
Manufacturer, Merchant and Trader

Address for service in India/Attorney address:
K & S PARTNERS
4121/B, 6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038, KARNATAKA.

Proposed to be Used
CHENNAI
BEER
3330115  08/08/2016
MR. HIREN JAGDISHBHAI GAJRA
trading as ;BHAVANI SODA
Kanya Chhatralaya Road, Near Om Shanti School, Shanala Road, Morbi- 363 641, Gujarat, India.
MANUFACTURER AND MERCHANT
Address for service in India/Attorney address:
NIKUNJ V. JOSHI, ADVOCATE
B/801, MANSI COMPLEX, NEAR BAPS WASMINARAYN TEMPLE, JUDGES BUNGLOW ROAD, VASTRAPUR, AHMEDABAD - 380015
Used Since :18/04/1985
AHMEDABAD
SODA WATER, PREPARATIONS FOR MAKING BEVERAGES, ESSENCES FOR MAKING BEVERAGES, FRUIT JUICES /
FRUIT EXTRACTS, VEGETABLE JUICES, LEMONADES, POWDERS FOR EFFERVESCING BEVERAGES, SHERBETS
[BEVERAGES], SMOOTHIES, SYRUPS FOR BEVERAGES, SYRUPS FOR LEMONADE.
3340923   22/08/2016

KAMANI FOODS PRIVATE LIMITED.
ONE BKC, C WING, 810, BKC, BANDRA (EAST), MUMBAI-400051.
MANUFACTURERS, MERCHANTS AND EXPORTERS
A COMPANY REGISTERED UNDER THE INDIAN COMPANIES ACT, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI
FRUIT JUICES AND FRUIT DRINKS, NON-ALCOHOLIC FRUIT JUICE BEVERAGES, VEGETABLE JUICES (BEVERAGES),
ENERGY DRINK, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, MINERAL AND AERATED WATERS;
BEER, ALE AND PORTER AND OTHER NON-ALCOHOLIC DRINKS BEING GOODS INCLUDED IN CLASS 32.
ABET TRADELINK PVT. LTD.
trading as; ABET TRADELINK PVT. LTD.
VATSAYAN, CHANKYAPURI, GAUSALA ROAD, RAMGARH CANTT., JHARKHAND-829122, INDIA.
MERCHANTS & MANUFACTURER

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/02/2017

KOLKATA
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Jaljira, Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2440153.
3496296  01/03/2017
ABET TRADELINK PVT. LTD.
trading as ;ABET TRADELINK PVT. LTD.
VATSAVAN, CHANKYAPURI, GAUSALA ROAD, RAMGARH CANTT., JHARKHAND-829122, INDIA.
MERCHANTS & MANUFACTURER
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/02/2017
KOLKATA
Beer, Ale, Stout and Porter; Carbonated Waters; Mineral and Aerated Waters and other Non-Alcoholic Drinks & Beverages; Soda water, Tonic Water, Fruit Drinks, Cold Drink, Soft Drinks; Sport Drinks; Isotonic Drinks; Fruit Juices & Squashes; Sharbats; Jaljira, Beverage Concentrates; Syrups, Powders, Flavourings and other preparations for makings beverages included in class 32.
OXY FILL

3507697  13/03/2017
NIVEDAN FOODS & BEVERAGES LLP.
Limited Liability Partnership Firm

Address for service in India/Attorney address:
SYNAMOX IPR
79A,SARKAR HAT LANE,FLAT NO.3C,3RD FLOOR,KOLKATA 700 061,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
FRUIT DRINKS AND FRUIT JUICES, SMOOTHIES SHAKES AND OTHER PREPARATIONS FOR MAKING BEVERAGES, FRUIT NECTAR, FRUIT EXTRACTS, FRUIT BEERS & ENERGY DRINKS, PACKAGED DRINKING WATER, PET SODA, MINERAL AERATED WATER, OTHER THAN NON-ALCOHOLIC DRINKS, SYRUPS AND BEVERAGES.
3520221 06/04/2017
KALPESH SHASHIKANTBHAI VORA
trading as WONDERFLO FOOD AND BEVERAGES
SURVEY NO.216, PLOT NO.04, COPPER INDUSTRIAL AREA, NH.8-B, GONDAL ROAD, POST. KHOKHALDAD, DIT. RAJKOT -360005 (GUJARAT) INDIA

Address for service in India/Attorney address:
REGAL IPR ASSOCIATES
717, STAR CHAMBER, 7TH FLOOR, HARIHAR CHOWK, RAJKOT - 360 001, GUJARAT

Proposed to be Used
AHMEDABAD
FRUIT JUICES, NON-ALCOHOLIC BEVERAGES, SOFT DRINKS INCLUDIG IN CLASS 32.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Subject to association with RTM no. 3115168 in class-32.
KUMIN

3571794    15/06/2017
RAVINDRA D SANKESHWAR
Plot No.88 & 89, Naveen Park, Kusugal Road, Hubli
Sole Proprietorship

Address for service in India/Attorney address:
INTELLOCOPIA IP SERVICES
NO.29, SHESHASHRI, I "C" CROSS, SN LAYOUT, BASAVESHWAR NAGAR, BANGALORE - 560 079.

Proposed to be Used
CHENNAI
Mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.

THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY..
YALI
3644377 26/09/2017
RAYUDU LABORATORIES LIMITED
2-3-703/1/B, TIRUMALANAGAR C.P.L. ROAD, AMBERPET, HYDERABAD – 500013, TELANGANA, INDIA
AN INDIAN SOLE PROPRIETORSHIP FIRM
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
ALPHA TOWERS, OLD NO.96, ARMENIAN STREET, 1ST FLOOR, SHREE KALIKAMBAL TEMPLE BACKSIDE, PARRYS,
CHENNAI - 600001.
Used Since :17/06/1996
CHENNAI
FRUIT JUICES, NON ALCOHOLIC BEVERAGES INCLUDING CLASS 32
JEENA SIJO
Mozhoor House, 3/643, Udyogmandal, Eloor South, Ernakulam, Kerala - 683501, India
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Apple Juice beverages, Orange juice beverages, Lemonade

The Applicant does not wish to claim exclusive protection over the term "TROPICAL" and a comprehensive protection is only sought for the term Tropical grand with device, viewed as a whole.
MAPRO BELOW ZERO
3702420 14/12/2017

MAPRO FALVIT LLP.
A Limited Liability Partnership registered under the LLP Act, 2008.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Syrops, squash, sharbat and crush, syrups of different falvours like kokum syrup, mahakool syrup, thandai syrup, kesar syrup, strawberry syrup, khus syrup, rose syrup and ginger – ales; fruit beverages and fruit juices; syrups and other preparations for making beverages being goods included in class 32.
E.CHITTI BABU
No : 9/1, Rajamal Stores, Gandhi Nagar Road, Ponmalaiappatti, Tiruchirappalli - 620004, Tamil Nadu
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages, packed drinking water
3718783  04/01/2018
QLIFE CONSUMER PRODUCTS PRIVATE LIMITED
Door No. XIX/346, STONE HOUSE, MARKET ROAD, ALUVA, KERALA - 683101
Private Limited Company
Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Bottled drinking water; Aerated waters
3733918    22/01/2018
MALA'S FRUIT PRODUCTS
25/1 A, NEAR BHOSE VILLAGE, PANCHGANI-412 805.
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
THAKUR & CO.
5/19, JOGANI INDL. COMPLEX, GR. FLOOR, V. N. PURAV MARG, SION-CHUNABHATTI(EAST), MUMBAI-400 022

Proposed to be Used
MUMBAI
NON-ALCOHOLIC DRINKS, FRUIT DRINKS, FRUIT JUICES, SYRUPS, SQUASHES, MOCKTAILS, OTHER PREPARATIONS FOR MAKING BEVERAGES & READY TO DRINKS.
3738549    29/01/2018
ANILA B. PILLAI
M/s. AB AQUA MINERALS, MULLACKAL, EAST VELIYATHUNADU, U.C.COLLEGE P.O, ALUVA, ERNAKULAM DISTRICT, KERALA - 683012
Sole Proprietor
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Used Since :04/04/2012
CHENNAI
Mineral water; Bottled drinking water
subject to sale of product in the State of Kerala only.
3762857  24/02/2018
GAUTAM SRICHAND RUPANI TRADING AS: LAXMI MARKETING
SHOP NO.3, LAXMI MARKET, OLD STATION ROAD, KALYAN WEST - 421301.
SOLE PROPRIETOR
Address for service in India/Attorney address:
GIRISH MOHANLAL CHAWLA
OFFICE NO.2, 1ST FLOOR, HIRA MARRIAGE HALL BUILDING, NEHRU CHOWK, ULHASNAGAR-421002.

Proposed to be Used
MUMBAI
PACKAGED DRINKING WATER, MINERAL WATER AND AERATED WATER, NON-ALCOHOLIC DRINKS, FRUIT DRINKS
AND FRUIT JUICES, SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES, SOFT DRINK AND SODA,
INCLUDED IN CLASS 32.
Lemon Masti

3775055  12/03/2018

NINE MINE PRODUCTS PVT. LTD.
101/B/1, 1ST FLOOR JAI HARIMAL COMPLEX CHS. LTD., MAHARANA PRATAP ROAD, STATION ROAD BHAYANDER (WEST), THANE, PIN-401101
MANUFACTURER AND MERCHANT
A PRIVATE LIMITED COMPANY

Proposed to be Used
Mumbai
BEERS; MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES INCLUDED IN CLASS 32
3780669   16/03/2018
AKSHAY OMPRAKASH AGARWAL
BEHIND SHRIHARI TALKIES, 19/730, KOLHAPUR ROAD, ICHALKARANJI, KOLHAPUR, MAHARASHTRA, INDIA.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :03/02/2016
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks, fruit drinks and fruit juices, syrups and other preparations for making beverages.
Proposed to be Used

CHENNAI

Drinking water; Juices; Aerated juices; Aerated water; Flavored carbonated beverages; Preparations for making beverages
Orenzo
3821710 02/05/2018
NINE MINE PRODUCTS PVT. LTD.
101/B/1, 1ST FLOOR JAI HARIMAL COMPLEX CHS. LTD., MAHARANA PRATAP ROAD, STATION ROAD BHAYANDER (WEST), THANE, PIN-401101
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
BEERS; MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES INCLUDED IN CLASS 32
CORBITTER

4105142  02/03/2019

KIMAYA HIMALAYAN BEVERAGES LLP
122, FIRST FLOOR, GALLERIA MALL, MAYUR VIHAR EXTN-I, NEW DELHI-110019

Address for service in India/Attorney address:
NEHA SINHA ADV.,
B-9, 2ND FLOOR, HOUSING SOCIETY SOUTH EXTN PART-I, NEW DELHI-110049

Proposed to be Used
To be associated with:
4022457

DELHI
BEERS, FLAVORED BEERS, MINERAL WATERS, FRUIT DRINKS AND FRUIT JUICES, SYRUPS.
4109969 07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, 'D' Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1931422
MUMBAI
Beers, Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages
4110082    07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, 'D' Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1656216, 1931422
MUMBAI
Beers, Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages
4110246  07/03/2019
THE BOARD OF CONTROL FOR CRICKET IN INDIA
2nd Floor, Cricket Centre, Wankhede Stadium, 'D' Road, Churchgate, Mumbai 400 020, Maharashtra, India
A Society registered under the Tamil Nadu Societies Registration Act, 1975
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Used Since :18/12/2018
To be associated with:
1931421
MUMBAI
Beers, Mineral And Aerated Waters And Other Non-Alcoholic Drinks; Fruit Drinks And Fruit Juices; Syrups And Other Preparations For Making Beverages
GEKSONS

4118724  15/03/2019
GEKSONS NUTRITION
Arunodai Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm
Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.
Proposed to be Used
KOLKATA
Fruit Beverages, Drink and Juice; Fruit extracts and Fruit nectars (non-alcoholic); Syrup and Other Preparations for Making Beverages; Water (Beverage) including Packaged Drinking Water, Mineral and Aerated Water; Other Non-Alcoholic Drink; Malt syrup for beverages; Non-alcoholic malt beverages; as included in Class – 32.
GEKS

4118728  15/03/2019
GEKSONS NUTRITION
Arunodai Path, Narayan Nagar, Kumarpara Guwahati -781 009
Partnership Firm

Address for service in India/Agents address:
KARNI TRADE MARKS.
4024, WORLD TRADE CENTRE, RING ROAD, SURAT-395 002.

Proposed to be Used
KOLKATA
Fruit Beverages, Drink and Juice; Fruit extracts and Fruit nectars (non-alcoholic); Syrup and Other Preparations for Making Beverages; Water (Beverage) including Packaged Drinking Water, Mineral and Aerated Water; Other Non-Alcoholic Drink; Malt syrup for beverages; Non-alcoholic malt beverages; as included in Class – 32.
MANWANTHARA NUTRACEUTICALS PRIVATE LIMITED
No. 21, Near Sree Rama Temple, Electronic City 2nd Phase, Sarjapura Hobli, Bangalore, Karnataka - 560099, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
energy drinks; nutritionally fortified beverages; fruit drinks and fruit juices; non-alcoholic aperitifs; protein-enriched sports beverages; mineral and aerated waters; non-alcoholic beverages; isotonic beverages; fruit-flavoured beverages; vitamin, mineral enriched water [beverages]; non-alcoholic carbonated drinks; syrups and other preparations for making beverages; powders used in the preparation of soft drinks, fruit based drinks; concentrates used in the preparation of soft drinks
4121685  18/03/2019
GINGER DESSERTS
A/9, Chidanand Society, Vighnaharta Chowk, Pushan Sus Road, Pune- 411021, Maharashtra
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :12/02/2019
MUMBAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES;
SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
FGO BEVERAGES
A WING, 5TH FLOOR, AWFIS, ACKRUTI TRADE CENTER, ROAD NO 7, MIDC ANDHERI EAST, MUMBAI 400093
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Malt beer,Rice beer,Corn beer,Light beer,Flavored beer,Wheat beer,Craft beer,Pilsner beer,Beer yeast,Dark beer,Bitter [beer].
AMIN BADRUDDIN NOORANI, TRADING AS: STAR BOTTLING AND CEMENT TRADERS
UDHVA ROAD, SANJAN, TALUKA UMARGAM, DIST. VALSAD (GUJARAT) INDIA
A Proprietorship Firm

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used
To be associated with:
2651774, 2651775, 2651776, 2651777

AHMEDABAD
AERATED WATER, DRINKING WATER, SODA WATER, SOFT DRINKS, COLD DRINKS AND NON ALCOHOLIC BEVERAGES.
4124648    22/03/2019
MR. JAYESHBHAI RAMESHBHAI VORA
AKSHARDHAM, TALUKO - Bhesan, District - JUNAGADH
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS, B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007
Proposed to be Used
AHMEDABAD
FRUIT JUICES, NON-ALCOHOLIC BEVERAGES, SOFT DRINKS, FRUIT FLAVORED SOFT DRINKS - INCLUDING IN CLASS 32.
4124740  22/03/2019

PEPSICO INDIA HOLDINGS PRIVATE LIMITED
Level 3-6, Pioneer Square, Sector-62, Near Golf Course Extension Road, Gurugram – 122101 (Haryana)
a Corporation registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
To be associated with:
506943, 528620, 2373339

DELHI
Mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Trade Marks Journal No: 1902 , 20/05/2019 Class 32

4124784  22/03/2019
BHJAVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA - GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
To be associated with:
3602410, 3925969, 3933539, 4035515

AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER
PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES,
SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
4124860  22/03/2019
BHUYA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL TA-GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used
To be associated with:
3925969
AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
HARI JESSARAM PARYANI PROPRIETOR OF DE YO YO SALES
3A, AADISHWAR RESIDENCY, SHIVAI COLONY, DHONGADE NAGAR, DATT MANDIR, NASHIK ROAD 422101, (M.S.)
SOLE PROPRIETOR
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai 400 037.
Proposed to be Used
MUMBAI
Beers, mineral and aerated waters, and other non-alcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages
Moirangthem Anil Singh, Trading As Tamo Enterprise.
Chumnang Leikai, Kakching, Imphal, Manipur - 795103
Proprietorship Firm

Address for service in India/Attorney address:
NIDHI SHARMA
IP NATION;D-177,SHYAM PARK EXT., SAHIBABAD,GHAZIABAD

Proposed to be Used
KOLKATA

Packaged mineral water, R.O. Water. Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages.
DAKINI

4127580    25/03/2019
LCOMPS AND IMPEX PVT. LTD.
PLOT NO. 182/63, INDUSTRIAL AREA, PHASE-I, CHANDIGARH
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2019

DELHI
Beers; Non-alcoholic Beverages; Mineral and Aerated Waters; Fruit Beverages and Fruit Juices, Vegetable Juices; Syrups and Other Non-alcoholic Preparations for Making Beverages.
4128090    26/03/2019
BHUVA FOODS AND BEVERAGES OPC PRIVATE LIMITED
SHAKT STORE, GUNDALA RD VILLAGE- GONDAL, TA-GONDAL GONDAL GJ 360311 IN
BODY CORPORATE
Address for service in India/Agents address:
THAKKAR MEHUL RAJESHBHAI
9, Ramlalnagar Society, Opp. Ichhabenwadi, Rambhaug Road, Maninagar, Ahmedabad - 380 008.

Proposed to be Used

To be associated with:
3925969, 3933539, 3947820, 3986563, 3986564, 4035515, 4124784, 4124860

AHMEDABAD
SYRUPS OF ALL KINDS INCLUDING COCKTAIL SYRUP, MOCK TAIL SYRUP, FRUIT DRINKS AND FRUIT JUICES, OTHER PREPARATIONS FOR MAKING BEVERAGES, RAW CONCENTRATES FOR PREPARING SYRUPS & BEVERAGES, JUICES, SHARBAT, SOFT DRINKS, BEVERAGES, SYRUPS OF ALL KINDS AND FLAVOURED INCLUDED IN CLASS 32
4128266  26/03/2019
KRITARA ENTERPRISES PRIVATE LIMITED
B-153, East of Kailash, New Delhi-110065,
A Private Limited Company

Address for service in India/Attorney address:
EXPERT INTELLECT
208, GANGOTRI APARTMENT, POCKET-1, SECTOR 12, DWARKA, NEW DELHI-110078

Proposed to be Used
DELHI
Beers; Non-Alcoholic Beverages; Mineral And Aerated Waters; Fruit Beverages And Fruit Juices; Syrups And Other Non-Alcoholic Preparations For Making Beverages; Soda Water; Club Soda.
AMSTEL MALT CLASSIC
4128413 26/03/2019
AMSTEL BROUWERIJ B.V.
TWEEDE WETERINGPLANTSOEN 21, 1017 ZD AMSTERDAM THE NETHERLANDS
Body incorporate
Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017
Proposed to be Used
DELHI
BEERS AND NON-ALCOHOLIC BEERS.
4128483  26/03/2019

CHETAN HARESHBHAI VAJA
H NO. 1123, R- NO LAXMI NIWAS, PELHAR ROAD, OPP. POST OFFICE, NALLASOPARA EAST, ZONE C, VASAI TAHASIL ,
THANE ZONE 6, 401209, MAHARASHTRA, INDIA
ITS SOLE PROPRIETORY COMPANY

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

Soft drinks, Carbonated soft drinks, Non-carbonated soft drinks, Soft drinks for energy supply, Fruit-flavored soft drinks.
4130621   27/03/2019
R.MATIYALAGAN TRADING AS R.MATIYALAGAN
NO.16/47C, GANGAI GARDENS, KAVILIPALAYAM ROAD, SIRUPULUVAPATTI POST, TIRUPUR - 641 603, TIRUPUR DIST,
TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
BEERS, NON ALCOHOLIC BEVERAGES, MINERAL AND AERATED WATERS, FRUIT BEVERAGES AND FRUIT JUICES,
SYRUPS AND OTHER NON ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES.
4130870  28/03/2019

LOKAM MENSING
trading as ;SIANG ASSOCIATES
OFFICE & WORKS: RAINBOW COLONY, LEKHI VILLAGE, NAHARLAGUN, ARUNACHAL PRADESH - 791110, INDIA.
MANUFACTURER & MERCHANT
Proposed to be Used
KOLKATA
PACKAGED DRINKING WATER.
GREENVITA HYGENICS.
2, KALASIDDHI, NR. SHARANAM-5 BUNGLOW, PRENATIRTH DERASAR ROAD, SATELLITE, AHMEDABAD-380015
GUJARAT INDIA.
Partnership Firm
Address for service in India/Attorney address:
SANJAYKUMAR PATEL
INFINVENT IP: 709-Shivalik Highstreet, Nr Keshavbaug Party Plot, Satellite, Ahmedabad-380015
Proposed to be Used
AHMEDABAD
preparations for making beverages; energy drinks; fruit juices / fruit juice; non-alcoholic fruit juice beverages; non-alcoholic beverages; soft drinks; soya-based beverages, other than milk substitutes; tomato juice [beverages]; vegetable juices [beverages]; Non alcoholic drinks containing fruit juices; Non alcoholic beverages containing fruit juices; carbonated beverages, non-alcoholic; carbonated drinks, non-alcoholic; Non-alcoholic carbonated drinks; Fruit- flavored carbonated drinks; Fruit- flavoured carbonated beverages; Fruit- flavored carbonated beverages; Non-alcoholic carbonated beverages; Non-alcoholic flavoured carbonated beverages; Non-alcoholic flavored carbonated beverages.
JES & BEN
4131311  28/03/2019
JES & BEN GROUPO PRIVATE LIMITED
A-1/132, 2ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029
Body Incorporate
Address for service in India/Attorney address:
IP GRID
B-5, LOWER GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048
Used Since : 30/08/2017
DELHI
non-alcoholic beverages including energy drinks, fruits juices, float drinks and coconut water
LIMPOO

4131930   29/03/2019

DAVAT BEVERAGES PVT LTD
Survey No- 658-P3/P2, Moviya- Shreenathgadh Road, At. Moviya, Tal - Gondal, Dist., Rajkot - 360330, Gujarat

A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

AHMEDABAD

Beers; non-alcoholic beverages; mineral and aerated waters; fruit beverages and fruit juices; syrups and other non-alcoholic preparations for making beverages
4132230  29/03/2019
MR. PRASAD RAJENDRA PUNEKAR TRADING AS SAMADHAN JUICE CENTER
Shop No. 1/2, Jagdish Sankul, Thatte Nagar, Gangapur Road, Nashik-422000
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :25/11/2018
MUMBAI
JUICES
4132934  29/03/2019
HATSUN AGRO PRODUCT LIMITED
1/20A, DOMAINE, RAJIV GANDHI SALAI(OMR), KARAPAKKAM, CHENNAI-600 097, TAMIL NADU
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT.
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :12/10/2018
To be associated with:
2831343, 2831349, 3578844
CHENNAI
BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES.
4133341 30/03/2019
MANSOOR ALI C
CHOLAKKAL HOUSE, MUTHOOR, TIRUR, MALAPPURAM 676101
SINGLE FIRM
Address for service in India/Attorney address:
LEMARK
2/A-1, KESLEY CHS, RAM NAGAR, BORIVALI WEST, MUMBAI- 400092

Proposed to be Used
CHENNAI
BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES PROTEIN DRINKS; PROTEIN-ENRICHED SPORTS BEVERAGES ALL INCLUDED IN CLASS 32
FADDISH
4134580  30/03/2019
RISHABH THUKRAL
W 12/3, DLF Phase 3, Gurgaon, Haryana 122001
Individual
Address for service in India/Attorney address:
K & K ASSOCIATES
A-197, LGF, Defence Colony, New Delhi - 110024
Proposed to be Used
DELHI
Fruit beverages and fruit juices, mineral and aerated waters and other non-alcoholic beverages, syrups and other preparations for making beverages, smoothies.
AMAANZA APPYTTO
4135687   01/04/2019
AMAANZA AGRO INDIA PRIVATE LIMITED
PLOT NO 126, GROUND FLOOR, VISHWAS NAGAR, JARIPATKA NAGPUR-440014
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
NITIN RAMESH BHUSARI
TAREKAR BHAVAN, 1ST FLOOR, HOUSE NO. 765/A, ABOVE KARUR VAISYA BANK, C.A. ROAD, NAGPUR-440018.

Proposed to be Used
MUMBAI
MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES FRUIT BEVERAGES AND FRUIT JUICES,
SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
MAGICAL NIGHT PRESTIGE WHISKY

2689687  28/02/2014
SH. KIRTAN SINGH
SH. ANAND SINGH RANA
trading as ;R.S. DISTILLERS & BOTTLERS
11/93, FIRST FLOOR, SUBHASH NAGAR, NEW DELHI-110027
MERCHANTS & MANUFACTURERS
Address for service in India/Attorney address:
MAHTTASS
B-43/3, udham singh nagar, LUDHIANA
Used Since :01/01/2014
DELHI
Wines, Spirits, Liquors, Whisky, Brandy, Rum and Gin.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., WHISKY and MARK TO BE USED AS A WHOLE.
KREMLIN AWARD (word)

2872854   26/12/2014

FEDERAL STATE UNITARY ENTERPRISE "TRADING HOUSE "KREMLEVSKIY" ADMINISTRATION OF THE PRESIDENT OF THE RUSSIAN FEDERATION

trading as ;Federal state unitary enterprise "Trading house "Kremlevskiy" Administration of the President of the Russian Federation

ul. Tikhvinskaya, d.4, 127055 Moscow, Russian Federation

Manufacturers and Merchants

A Federal state unitary enterprise organized and acting under the Law of the Russian Federation

Address for service in India/Attorney address:

CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Aperitifs; arrack [arak]; brandy; wine; piquette; whisky; vodka; anisette [liqueur]; kirsch; gin; digesters [liqueurs and spirits]; cocktails; curacao; anise [liqueur]; liqueurs; alcoholic beverages, except beer; pre-mixed alcoholic beverages, other than beer-based; alcoholic beverages containing fruit; distilled beverages; spirits [beverages]; mead [hydromel]; peppermint liqueurs; bitters; nira [sugarcane-based alcoholic beverage]; rum; sake; perry; cider; rice alcohol; alcoholic extracts; fruit extracts, alcoholic; alcoholic essences.

MARK SHOULD BE READ AND USE AS A WHOLE..
NIGHTINGALE
3094427  05/11/2015
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer and Merchant
Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34
Proposed to be Used
DELHI
Alcoholic beverages (except beers)
BALLERINA

3096959    09/11/2015
EVERGOOD BLENDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer and Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Alcoholic Beverages (except beers).
OLD COURT

3096962 09/11/2015
EVERGOOD BLENDDERS PRIVATE LIMITED
A-27, KRISHNA PARK DEVALI ROAD, KHANPUR NEW DELHI - 110062 Delhi - INDIA
Manufacturer and Merchant

Address for service in India/Attorney address:
WORLDWIDE INTELLEC
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34

Proposed to be Used
DELHI
Alcoholic Beverages (except beers).
MARK SHOULD BE READ AND USE AS A WHOLE.
RICHMONDS
3248949  01/05/2016
PRAVIN CHANDRABHAN AGARWAL
trading as ;India Alcohol
Sai Prasad, Burudgaon Road, Ahmednagar 414001 Maharashtra
Manufacturer, Trader, Retailer, Importer & Exporter

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2011

MUMBAI
WINE, SPIRITS & LIQUORS (ALL GOODS INCLUDED IN CLASS-33)
INSIGNIA
3389882   18/10/2016
JOSEPH PHELPS VINEYARDS LLC
200 TAPLIN ROAD, ST. HELENA, CALIFORNIA 94574, U.S.A.
MANUFACTURERS AND MERCHANTS
A COMPANY INCORPORATED UNDER THE LAWS OF U.S.A
Address for service in India/Agents address:
HIRAL C. JOSHI
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :27/02/2008
MUMBAI
WINE IN CLASS 33.
GREEN SPOT

3463848  20/01/2017
MEHER DISTILLERIES PVT. LTD.
275E, OLD CHINOY BUILDING, 2ND FLOOR, NEAR GRANT ROAD STATION, MUMBAI 400007.
DISTILLERS AND MARKETERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956

Address for service in India/Agents address:
RAM PARKASH KUMAR & C0.
Ram Parkash Kumar & Co., 2204, Neptune, Suncity, A.S. Road, Nr. Gandhi Nagar Flyover, Powai, Mumbai 400 076.

Proposed to be Used
MUMBAI
WHISKY, BRANDY, RUM, GIN, WINE, VODKA, COCKTAILS, PREMIXED ALCOHOLIC BEVERAGES(EXCEPT BEER BASED), COUNTRY LIQUEUR.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
KARAMCHAND
3779944  16/03/2018
BASANT PHERUMAL MAKHIJA TRADING AS : SATYAM SHIVAM SUNDARAM
302-STERLING PLAZA, ABOVE AXIS BANK, J. M. ROAD, PUNE- 411004.
SOLE PROPRIETOR
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
MUMBAI
ALCOHOLIC BEVERAGES, SPIRITS & LIQUORS IN CLASS 33.
BREWOCRAT SERVICES PRIVATE LIMITED
HNO. 607 SHIVJI PARK GURGAON
Proposed to be Used
DELHI
ALL TYPES OF ALCOHOLIC BEVERAGES.
4123037  19/03/2019
NOBLE SPIRITS (PTY) LTD.
NOBLE HOUSE 42 CHILWAN CRESCENT STRAND WESTERN CAPE 7140 REPUBLIC OF SOUTH AFRICA
A COMPAY DULY INCORPORATED UNDER THE LAWS OF REPUBLIC OF SOUTH AFRICA
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER); ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
INCIDER
4123038   19/03/2019
NOBLE SPIRITS (PTY) LTD.
NOBLE HOUSE 42 CHILWAN CRESCENT STRAND WESTERN CAPE 7140 REPUBLIC OF SOUTH AFRICA
A COMPANY DULY INCORPORATED UNDER THE LAWS OF REPUBLIC OF SOUTH AFRICA
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Proposed to be Used
DELHI
ALCOHOLIC BEVERAGES (EXCEPT BEER); ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
4129203  26/03/2019
ROCK AND STORM DISTILLARIES (P) LTD.
JAKHAL LEHRAGAGA ROAD, VILL CHAJJI, TEHSIL SUNAM, DIST SANGRUR
A Company Duly incorporated under the Indian Company Law
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :26/10/2013
To be associated with:
543902
DELHI
ALCOHOLIC BEVERAGES, WHISKY EXCEPT BEER
4130366    27/03/2019
BOTTLED OAK BEVERAGES LLP
C-108, PINOEOER URBAN SQUARE SECTOR-62, GURUGRAM - 122015
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Alcoholic beverages, except beers; Alcoholic preparations for making beverages
2603425  27/09/2013
SANDEEP MONGA
trading as ;M/S SANDEEP TOBACCO CO.
ST.NO.9, H.NO.14, GURUHARSAHAI, DISTT FEROZEPUR (PB.)-152022
PACKING, MARKETING AND TRADING
PROP.
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SECTOR-17, ROHINI, NEW DELHI-110089
Used Since :25/09/2013
DELHI
ZARDA & CHEWING TOBACCO
THIS IS CONDITION OF REGISTRATION THAT MARK SHOULD BE USED AS A WHOLE..
AMAR TULSIYAM
trading as; WIZARD FRAGRANCES
402, GALANT LANDMARK, BANK ROAD, GORAKHPUR, UP
Manufacturers and Merchants
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since : 27/04/2010
To be associated with:
1956454, 2089544
DELHI
Tobacco and article of tobacco including chewing tobacco, gutkha, khaini, zarda, smoker articles and match boxes.
subject to association with Registration No- 2089544.
2847561 21/11/2014
GODFREY PHILLIPS INDIA LIMITED
FOUR SQUARE HOUSE, 49, COMMUNITY CENTRE, FRIENDS COLONY, NEW DELHI-110065.
MANUFACTURER & TRADER
A COMPANY INCORPORATED AND EXISTING UNDER COMPANIES ACT
Address for service in India/Attorney address:
POOJA DODD
113, UDAY PARK, NEW DELHI-110049.

Proposed to be Used
To be associated with:
2569238, 2580031, 2587856, 2587857, 2587860, 2610700, 2620391, 2620393, 2726043, 2726044, 2726045, 2786774, 2786775

DELHI
TOBACCO RAW OR MANUFACTURED, CIGARETTE, CIGAR, CIGARETTE PAPER, CIGARETTE FILTER, CIGARETTE LIGHTER, SMOKER"S ARTICLES AND MATCHES INCLUDED IN CLASS 34.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2726043.
2941101    14/04/2015
M/S KAMLESH TEA ESTATE PVT. LTD.,
trading as ;M/s Kamlesh Tea Estate Pvt. Ltd.,
218, F.I.E. Patparganj Industrial Area, Delhi - 110 092.
Manufacturers and Merchants
A company duly incorporated under Indian Company Act. 1956
Address for service in India/Agents address:
DELHI REGISTRATION SERVICES
85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006
Used Since :01/01/1992
To be associated with:
2827865
DELHI
Match Boxes
3074150 09/10/2015
DIVYA YOG MANDIR (TRUST)
ACHARYA BAL KISHAN
PATAJALI YOG PEETH, MAHARISI DAYANAND GRAM, DELHI HARIDWAR NATIONAL HIGH WAY, NEAR
BAHADARBAD HARIDWAR 249405 UTTARAKHAND
MERCHANTS & MANUFACTURERS

Address for service in India/Agents address:
BANSAL & COMPANY
210, JOP PLAZA, [OPP MC DONALD"S] P-2, SECTOR-18, NOIDA-201 301, NCR DELHI. INDIA.

Proposed to be Used
DELHI
TOBACCO, SMOKERS, ARTICLES, MATCHES.
3096282  10/11/2015
MR. DARBARI LAL
trading as ;SETHI TOBACCO MANUFACTURING COMPANY
BIRLA ROAD, MAKER COLONY, NEAR M.R. OSWIN SCHOOL, MALOUT (PUNJAB).
MANUFACTURER AND TRADERS
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
A-4/61, SEC-17, ROHINI DELHI-89
Used Since : 23/12/1976
DELHI
CHEWING TOBACCO FOR SALE IN THE STATES OF PUNJAB, HARYANA, RAJASTHAN AND UNION TERRITORY OF CHANDIGARH.
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL.
3330122  05/08/2016
YUSUF ADAM
trading as ;M/s. Train Beedi Traders
374, Narpoli No.1, Dhamankar Naka, Bhiwandi, Dist. Thane - 421 302, Maharashtra, India
Manufacturer and Merchant
Trademark Registration
Address for service in India/Agents address:
RAMU & ASSOCIATES.
253, SHANTIVAN CO-OP HOUSING SOCIETY, NEW LINK ROAD EXTN., ANDHERI (W) MUMBAI 400 053
Used Since :01/02/1988
MUMBAI
Tobacco, smokers’ articles, matches, Beedi
3567227  09/06/2017
NATIONAL PAYMENTS CORPORATION OF INDIA.
1001A, 10th Floor, B Wing, The Capital, Bandra-Kurla Complex, Bandra (East), Mumbai- 400 051.
A company incorporated under Section 25 of the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, Modi Street, Post Box No. 1865, Fort, Mumbai - 400 001.

Proposed to be Used
To be associated with:
3459781
MUMBAI
Tobacco, raw or manufactured, smokers articles, matches being goods included in class 34.
No exclusive right over the currency sign R in circle..
3719785  05/01/2018
R. KANDEEBAN
trading as :PON TRADERS
NO.2/141, TENKASI MAIN ROAD, ANDIPATTY, ALAGULAM - 627851
MANUFACTURER AND MERCHANTS
SINGLE FIRM
Used Since :01/07/2016

CHENNAI
BEEDI
VISION

3792873   30/03/2018
BOROSIL GLASS WORKS LTD.
CRESCENZO, 1101, 11TH FLOOR, G BLOCK, PLOT NO. C 38/39, BANDRA KURLA COMPLEX, BANDRA (EAST), MUMBAI – 400051.

Body Incorporate

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used

To be associated with:
3778623

MUMBAI

cigarette paper; books of cigarette papers; absorbent paper for tobacco pipes

ASSOCIATION NO. 3778623.
UT-1

3974600  15/10/2018

BALBIR SINGH
C-15 RAMA PARK UTTAM NAGAR , NEW DELHI-110059
PROPREITOR

Address for service in India/Agents address:
CHETAN KUMAR
A-75, BHAGAT ENCLAVE, BINDAPUR EXTENSION, UTTAM NAGAR, NEW DELHI-110059.

Proposed to be Used
DELHI
TOBACCO, CHEWING ZARDA, KHAINI, CHEWING TOBACCO.
HASANUL KAZI trading as : HASINA BIRI FACTORY
VILL+P.O.: KATLAMARI, SUB DIV.: DOMKOL, DIST: MURSHIDABAD, PIN - 742308, WEST BENGAL, INDIA.
MANUFACTURER & MERCHANT
Used Since: 21/09/2011
KOLKATA
BIRI.
JEET BIRI MANUFACTURING CO. PRIVATE LIMITED
Dhuliyan, Murshidabad, Pin- 742 202, West Bengal
An Indian company.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Used Since : 30/01/2008

To be associated with:
875261, 3899181
KOLKATA
Smokers' articles, biri, filter biri, flavoured biri, cigarettes, electronic cigarettes, flavoured cigarettes, cigars, loose tobacco for smoking, smoking paper.
SH. RAJIV GOEL TRADING AS HANUMAN ENTERPRISES.
285, KUCHA SANJOGI RAM, NAYA BANS, DELHI-110006.

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
To be associated with:
3724137

DELHI
Chewing Tobacco, Smoking Tobacco, Smoking Hukka Tobacco, Flavourings for tobacco, Biri, Cigarette, Khaini(Raw Tobacco), Snuff, Cigars and Match Box included in class 34.
4121747 18/03/2019
MR. MOHAN GUPTA TRADING AS:- GUPTA ZARDA FACTORY
GIDDARBHA-152101, PUNJAB
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089
Used Since :20/10/2003
DELHI
TOBACCO, CHEWING TOBACCO, HOOKAH TOBACCO & ZARDA.
SANKI

4123548   20/03/2019

DINESH KUMAR GUPTA TRADIN AS, M/s- J.M.D. ENTERPRISES
Nai Basti, Sumerpur, Distt- Hamirpur, (U.P.), India.
Proprietor

Address for service in India/Attorney address:
KRISHNA TRADE MARK BUREAU
SA-17/130 M-M-3 (MLG.-3) ASHOK VIHAR COLONY PHASE-II PAHARIA VARANASI U.P

Proposed to be Used

DELHI

Tobacco, Khaini, Zarda, Chewing Tobacco, Smokers Articals,
DAMINI

4127096    25/03/2019

MOHAMEDRAFIK HAJIMOHMED ALOTWALA PROPRIETOR OF H.R. CORPORATION
GODOWN NO. 15, DEVRAJ ESTATE, B/H. BALAJI PETROL PUMP, PIPLAJ – PIRANA ROAD, AHMEDABAD. GUJARAT – INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305, Shivalik-5, Mahalaxmi Cross Road, Paldi, Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD
CHEWING TOBACCO, TOBACCO IN CLASS – 34.
4127663   25/03/2019
G. K TOBACCO INDUSTRIES PVT. LTD,
29, Industrial Area, Behind New Power House, Jodhpur – 342003, RAJASTHAN (INDIA)
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.

Used Since :09/11/2015

To be associated with:
3095163

AHMEDABAD
GUTKHA, CHEWING TOBACCO, KHAINI, ZARDA, GUDAKHU, ZAFRANI PATTI, CIGARETTES & SMOKER ARTICLES IN CLASS 34.
FRESH LIP
4128217   26/03/2019
VISHAL AGGARWAL
OLD SUBZI MANDI ROAD, TOHANA
INDIVIDUAL
Address for service in India/Attorney address:
VARDAAN DHAWAN & ASSOCIATES
1840, NOOR GANJ, AZAD MARKET, NEW DELHI 110006
Proposed to be Used
DELHI
FILTER TOBACCO
PERFECT VENTURES FZE
Ajman Free Zone, Ajman, UAE.
A company organized and existing under the laws of Ajman, UAE.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Tobacco; smokers’ articles; matches; cigarettes; cigarillos; cigars; lighters for smokers; snuff; tobacco pipes; tobacco pouches; chewing tobacco; cigarette paper; cigarette filters.
Green Dragon

4129333    26/03/2019

VIKAS GROVER AND MONIKA GROVER BOTH INDIANS

trading as ; LACHHMAN DASS AMAR NATH (A.V.)

Bathinda-Peori Bye-Pass Road, Giddarbaha-152101, Dist. Muktsar, Punjab.

Partnership Firm

Proposed to be Used

DELHI

Snuff & Snus
KARTHIKEYAN MANISHEKAR, PROPRIETOR OF M/S. VENBA ENTERPRISES
3rd FLOOR, 10, SRI VALLI BUILDING, OLD MADRAS ROAD, NEAR TIN FACTORY, BANGALORE-560016, KARNATAKA, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

CHENNAI
TOBACCO, CHEWING TOBACCO, SMOKING TOBACCO, PIPE TOBACCO, LEAF TOBACCO, HAND-ROLLING TOBACCO, MENTHOL PIPE TOBACCO, SNUFF, SPITTOONS FOR TOBACCO USERS, TOBACCO POUCHES, TOBACCO JARS, TOBACCO FILTERS, TOBACCO STICKS, TOBACCO TINS, TOBACCO BOXES, CIGARETTES CONTAINING TOBACCO SUBSTITUTES, NOT FOR MEDICAL PURPOSES.
4131526   28/03/2019
G. K TOBACCO INDUSTRIES PVT. LTD,
29, Industrial Area, Behind New Power House, Jodhpur – 342003
PRIVATE LIMITED COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Attorney address:
SURESHP & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Proposed to be Used
AHMEDABAD
TOBACCO, SMOKER'S ARTICLES MATCHES, CHEWING TOBACCO, ZARDA, GUTKHA, KHAINI, SNUFF, ZAFARANI ZARDA
4134507  02/04/2019
BOMMIDALA ENTERPRISES PVT LTD
8-24-53, Mangalagiri Road, Guntur 522001, Andhra Pradesh, India
An Indian Company

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI
Cigarettes; tobacco and tobacco products (including substitutes); raw tobacco; smoker's articles; matches.